



**National Company Law Tribunal  
New Delhi**

**The Following Petition/Application/Reply/Appeals Are Suffering From Defects. The Concerned Advocates Stakeholders/Authorised Representatives Are Requested To Remove The Defects Immediately.**

S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
1	1012	23-Feb-18	Sachin Singh V/s M/S Radikal Foods Limited	Section 9	Gurpreet Singh G.S Law Attorney	About Less than 1 Lac
2	7103	27-Feb-18	Mrs. Bhupinder Kaur v/s Piyush Colonisers Limited	IB/302/18	PSP Legal Advocates and Solicitors	Fees
3	2169	13-Apr-18	Magnum Ventures Limited v/s Sehgal Packaging Private Limited	Section 9	Shobhit Nanda	Page No. 59, 61, 63, 65, 67, 69, 71, 112 to 118 amount cut
4	2233	19-Apr-18	M/s Xionn Versus M/s Aman Hospitality Private Limited	CP.No. 1050/2016	Suman Doval	Flued in Index and advance service to the opposite party
5	5277	30-May-18	Dinkar Dogra v/s S.P Contracts Pvt. Ltd. & ORS	C.P. No. 29 (ND)/2016	Manjit Singh Ahluwalia	Page No. 5 to 9, 10, 12, 14 Font Small
6	3869	11-Jun-18	Abhinandan Kumar v/s MVL Ltd.	Section 7	Sachin Jain	Page No. 43, 45, 46. 47. 48, 50 - 60 Not clear
7	3966	13-Jun-18	Power2SME Private Limited v/s Allied Strips Limited & Ors.	IB No. 46/(PB)/2018	Digamber Singh	Page No. 7 & 8 - Font Small, Page No. 24, 25, 96, 97 - Blank, 212, 213, 234, 235, 238, 245, 247 to 258, 260 - Not Clear, Page No. 7 to 12, 14, 20 - 26, 28 - 35, 39 - 43, 47 - 50 - Not Clear
8	7014	2-Jul-18	Mrs. Veena Kohli and Ors. Versus Jey Kay Private Limited and Anr.	Appeal No. 31/59/PB of 2018	Nandita Rao	Estamp Date is not matched with affidavit
9	4199	2-Jul-18	M/s Apt Packaging Limited v/s M/s Sheon Skincare Pvt. Ltd	IB No. 306/(ND)/2017	Navjit Singh	Page No. 103 to 105 Not Clear, Page No. 26 Missed
10	7231	6-Jul-18	Acropolymers Pvt. Ltd	C.P. No. 203/241/242 (ND)/2018	R & R Legal	Fluid in Index Page No. 107, 108, 109
11	4747	18-Jul-18	BRIJ MOHAN SAHNI V/S. PAWAN BUILDWELL PVT. LIMITED	IB/197/ND/2018	ARUN CHADHA	11,16-18,45 NOT CLEAR PAGES
12	5312	3-Aug-18	CPM India Sales & marketing Pvt. Ltd v/s Bharti Airtel Ltd.	IB No. 71 (PB)/2018	Aditya Narain	Page No. 13, 25, 28, 29, 30, 33, 108, 110, 114, 116, 121 - 122, 127 - 130, 139 - 140, 162 - 167, 189 - 194, 216 - 224, 226, 257, 298 - 300 - These pages are Repeated
13	8744	23-Aug-18	Praksah Chandra Fullara & Anr Vs Protein Impex Pvt Ltd	CP 86(ND)10		
14	6363	6-Sep-18	Mr. Nitin Khandelwal v/s Maini Construction Equipments Pvt. Ltd	C.A. No. 741/2018	PBA Srinivasan	Page 15 to 46 Not Clear
15	6445	7-Sep-18	Dharam Pal Singh & Ors. v/s M/s Grand Venezia Commercial Towers	IB No. 243 (PB)/2018	Priyadarshi Chaitanyashil	Page No. 54 Not clear, Page No. 94 to 100 Not clear
16	7140	27-Sep-18	Shri Krishan Garg Versus AVS Contractors Pvt. Limited	IB-887(PB)/2018	Rajesh Goswami	Sign on Written Submissions 26-89 English Translations
17	10297	8-Oct-18	Kamal Kishore Newar & Ors Vs Newar Steels Ltd	CP 418(ND)18		
18	9968	12-Oct-18	RELIGARE ENTERPRISE LTD VS ANR SECURITIES PVT LTD	IB-1379-PB-2018	KUNAL CHATERJI	HARD COPY NOT COMPLETE
19	8238	25-Oct-18	Ansal Lotus Melange Projects Pvt. Ltd. V/s. Majestic Properties Pvt. Ltd.	Section-7	Siddharth Sharma	Pages Missing-80-90
20	8259	26-Oct-18	Jaswant International Private Limited Versus Cllina Care Overseas Private Limited	IB No. 1060/2018	Sandeep Mahajan	Page 7 Missed
21	8315	29-Oct-18	Religare Finvest Private Limited and Mdland Wears Private Limited	Section 60 (5)	Kunal Chatterji	Page 164-194 Missed, 217-220 NOT CLEAR AND 238 PAGE NOT IN SEQUENCE
22	8384	29-Oct-18	Dena Bank V/s. Kansal Building Solutions Pvt. Ltd.	CP. No. 816of2018	K. Kumar	Pages Not Clear-42-43
23	8454	30-Oct-18	Mr. Rahul Mohta and Anr. Versus Parsvanath Develpers Private Limited	IB No. 1254 (ND)/2018	KNM and Partners, Law Offices	Vakalatnama Missed





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
24	8450	30-Oct-18	Col. Sanjeev Dalal (Retd.) v/s International Recreation & Amusement Limited	Ib No. 1084 (PB)/2018	Mohd. Nazim Khan	Page No. 38 Not clear, Page No. 44 wrong arranged, Page No. 87 - Translate, Page No. 88 - Translate
25	11052	1-Nov-18	DINKAR DOGRA V/S SP CONTRACTS PVT LTD	CP NO.29/ND/16	MANJIT SINGH AHLUWALIA	41,42,60, 61-63,82 ALL PAGES NUMBERING WRONG
26	11057	1-Nov-18	MSCRI BEL PVT. LTD.	CP/201/252/ND /2018	HIMANSHU SHARMA	SUPPORTING AFFIDAVIT
27	11047	1-Nov-18	National Industrial Corporation Limited	CP No. 355/14/ND 2018	Nikhil Jain	Page 19-20 Not Clear
28	8616	2-Nov-18	State Bank of India Versus M/s Surya Pharmaceutical Limited	C.P.No. IB 904 (PB)/2018	Harvinder Kumar Jatana	Page 6-8 not clear
29	12375	12-Nov-18	Eagle Renewable Power Solution Pvt. Ltd. V/s. ROC	CP-29-271-272-ND-2018	KUMAR KANT JHA	PROOF OF SERVICE MISSED
30	8778	12-Nov-18	Northern Freight Carriers (Delhi) v/s Super Floorings Pvt. Ltd	IB No. 1074 (ND)/2018	Shikha Sapra	Index Fluid in Page No. 63 to 69 Amount cut
31	8790	13-Nov-18	Stressed Assets Stabilisation Fund v/s JK Knit India Ltd	IB No. 1075/ND/2018	Vibhav Mahajan	Many pages required translation, true copy and sign required on the petition
32	8861	14-Nov-18	IFCI Limited v/s Hi-Point Investment & Finance Private Ltd.	IB No. 478 (ND)/2017	ASA Legal Services LLP	Page No. 20 to 26, 38 to 51 not clear
33	8967	15-Nov-18	Bank of Baroda v/s M/s Rathi Steel and Power Ltd.	IB No. 1128/2018	Anand Shankar Jha	410 to 470, 499, 527, 528, 529, 530, 640, 659, 713, 731, 732, 733, 735, 748, 749, 750, 751, 752, 829, 830
34	8923	15-Nov-18	Jai Mahakal Logistics v/s Mahendra Kumar Khandelwal	C.P. No. 202 (IB)/2017	Mrinal Bharat Ram	Page No. 80, 83, 155 Not clear, Fluid in Page - 1
35	8999	16-Nov-18	M/s Triumph Concepts (India) Pvt. Limited	IB-1318 (ND)/2018	Varun Kumar Chopra, VKS Law Offices	25-33 not Clear
36	11587	19-Nov-18	Wukai Song v/s M/s DO Mobile India Pvt Ltd and Ors.	CP/377/241/PB /2018	Advocates and Legal Consultants	After 61 no. sign missed on Respondent, page numbering, 41A to 41 C, 44, 46, 47, 48, 50 Not clear
37	11666	20-Nov-18	ANITA DIXIT VS UNITECH LTD	CP-124-ND-2016	SAHIL SHAERDILLYA	ORIGINAL VAKALATNAMA
38	11667	20-Nov-18	Harsh Petroleum Limited	Section 14 (1)	Narendra Kumar Surana	First it should be filed in ROC
39	11708	22-Nov-18	ACROSS MARKETING SERVICES	SECTION 252	LAKSHMI GURUNG	PAGE NO. 3 DIM
40	11683	22-Nov-18	Perfect Builder and Developers Pvt. Limited Versus ROC, Delhi	CP No. 603 (ND) of 2018	Yogesh Chhabra	Page 25-30 not clear
41	11730	22-Nov-18	Registrar of Companies v/s Singhal Securities Private Limited	C.P. No. 283/271-272/ND/18	Kalyani & Associates	Page No. 27, 42 to 48 Not clear
42	9236	26-Nov-18	IFCI LTD VS ERA HOUSING AND DEVELOPERS INDIA LTD	IB489(ND)2018		
43	9300	26-Nov-18	CP 1139/PB/18 ANRAG GUPTA VS BK EDUCATION CENTER	IBC	NARESH KR. BANSAL	PG. 16,135,136,137,245 NOT CLEAR
44	9317	26-Nov-18	ASIA PRAGATI CAPFIN PVT. LTD. V/S. SN JEE BUILDWELL PVT.	IB/983/PB/2018	S&R ASSOCIATES	SOFT COPY WRONG
45	9234	26-Nov-18	IFCI LTD VS ERA HOUSING AND DEVELOPERS INDIA LTD	IB-489-PB-2017	ASA LEGA SERVICES LTD	REJOINDER EVERY PAGE SIGNED HAND COPY
46	9233	26-Nov-18	IFCI Ltd. V/s. Hi-Point Investment & Finance Pvt. Ltd.	IB/478/ND/2017	ASA Legal Services LLP	Signed Missing
47	9363	27-Nov-18	WHITE METALS LTD.	IB/160/PB/18	UK SINGHAL	OBJECTION DOCS
48	9405	27-Nov-18	IND ALUSYS INDUSTREIS LTD	IB/745/ND/2018	SINGH LAW CHAMBERS	PG NO. 06 NOT VISIBLE
49	11843	27-Nov-18	BENNY IMPEX PVT LTD	CP/268/441/ND /2018	KARA NAGIA	INDEX MISSING
50	11841	27-Nov-18	SUPERLATIVE PRODUCTS PVT. LTD.	CA/146/2015	DILIP SINGH	E STAMP PAPER P-61,58,56,54,52,50,48
51	9399	27-Nov-18	PATEL WOOD PRODUCTS LTD	IB/1217PB/2018	PSA LAW C. MLKANTS	PG- 17 MISSING
52	9400	27-Nov-18	APOLO METLUS PVT LTD	SECTION 9	KARAN GANDHI	PETITION NOT SIGN





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/SHR/MS/M/S	DEFECTS
53	9459	27-Nov-18	RAJIVE ANEJA VS PARSVNATH LANDMARK	SEC-7	BAELAL DAYAL	VAKALATNAMA SOFT COPY
54	11854	27-Nov-18	AMKODOR INDIA JV PVT LTD VS ROC	CP-567-252-ND-2018	NIRBHAY KUMAR	22,33, SOFT COPY NOT CLEAR
55	11840	27-Nov-18	Krisant Breweries Ltd. V/s. Amar Pal Singh	CP. No. 13/441/ND/2018	Amit Kumar	Index Numbering Wrong
56	9419	27-Nov-18	KKR India Financial Services Pvt. Ltd. V/s. Kwality Ltd.	IB/1440/ND/2018	Neeraj Malik	No Document
57	9352	27-Nov-18	Uttam Polyruhs India Pvt. Ltd. V/s. Asian Soles Pvt. Limited	IB/1141/ND/2018	Sumedha Dua	Wrong Document
58	9360	27-Nov-18	Parag Sales Corporation V/s. All Tech Building Systems Limited	IB/1142/ND/2018	Amit R. Agrawal	Wrong Document
59	9477	28-Nov-18	GULSHAN SETHI	IB/1298/ND/18	ARJUN KANT	WRONG DOCS.
60	11898	28-Nov-18	UNIGAL CORGO MOVERS PVT. LTD.	CA/207/252/ND/18	SURENDER KUMAR	WRONG DOS.
61	11901	28-Nov-18	SUNITA JAIN VS DEEPAK JAIN	CP/344//241/18	RADHIKA ARORA	PG NO. 222-223
62	9471	28-Nov-18	SUMAN KUMAR SHARMA	IB/609/ND/2018	VARUN SNGH	PG-20 TO 22 , 36 NOT CLEAR
63	11910	28-Nov-18	SHUMANTO GUPTA	CP/408/17	SUNIL BHATNAGAR	PG- 47-40 NOT CLEAR PAGE NO. MISSING
64	11929	28-Nov-18	ROC VS APOORVA LEASING FINANCE INVESTEMT COMPANY	CP/179/271-272/ND/2018	HENNA GEORGE	
65	11939	28-Nov-18	SCHEME OF AMALGAMATION AND RISHAB TEA CO PVT LTD	CAA-130-PB-2018	SATYAMOORTHY	8260
66	11937	28-Nov-18	Milestone Safeshelter Pvt. Ltd. V/s. Mileston Devprojects Pvt. Ltd.	CA No.156/ND/2018	B. Mishra	Pages Not Clear-6,7-13
67	11923	28-Nov-18	ROC V/s. Apoorva Leasing Finance & Investment Company Limited	CP. No. 179/271-272/ND/2018	Henna George	Wrong Arrange-38,47
68	11956	29-Nov-18	FIRST WHILE VS NLS	CP/342/241/ND/2018	SHIKHA JAIN	WRONG DOC
69	11952	29-Nov-18	PALE HOLDING	CP/234/14/2018	NEERAJ SRIVASTAVA	PAGE NO. 5 MISSING
70	11994	29-Nov-18	M/S. SMART VALUE PRODUCTS & SERVICE LTD.	SEC 41	NIRAJ KUMAR GOEL	NO DOCS.
71	9533	29-Nov-18	POOJA KAPOOR AND ORS.	IB/316/ND/2018	MADHU JUNEJA	SUPPORTING AFFIDAVITS MISSED WIH REPLY AND INDEX
72	9531	29-Nov-18	THE INDURE PVT. LTD.	IB/227/PB/2018	PRASHANT MEHTA	PAGE NO. 12
73	11970	29-Nov-18	DIN KANN DUGRA	CP/29/ND/2016	MANJIT SINGH	PG-5 AND 6 ARE MISSED
74	11969	29-Nov-18	ISS GOLDEN DEVELOPERS PVT LTD	CP/62/252/ND/2018	PRASAHNT KUMAR	FLUID IN INDEX
75	11972	29-Nov-18	S.G AND SONS PVT LTD	CP/307/ND/2017	MSK AND ASSOCIATES	TRUE COPY AND STUMP SIGN
76	9504	29-Nov-18	STATE BANK OF INDIA V/S. KANNU ADITYA INDIA LIMITED	IB/1275/PB/2018	ADITYA GUPTA	206-209,210-216,440-442,444-445,495,543,542,540,539,538,537,VOLUME-VI SEPRATE
77	9320	26-Nov-18	COLUMBIA PETROCHEM PVT. LTD. V/S. PETROTUBE INDIA LIMITED	IB/343/ND/2017	RISHI KAPOOR	1177-1180,1217,1221,1222,1229,1236,1909,1063
78	11967	29-Nov-18	TATA TELESERVICES LTD. V/S. BHARTI AIRTEL LIMITED	CP/98/PB/2018	DINESH SINGH	PAGE-3, NOT CLEAR





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
79	11985	29-Nov-18	GYAN KUNJ COLONIZERS PVT LTD AND SUPRATIK PARKS PVT LTD	CAA-157-ND-2018	D SINGH	DOCS WRONG
80	9501	29-Nov-18	Indocraft Sales and Agencies v/s Gokul Polymers Pvt. Ltd	Section 9	Ayush Sharma	Page No. 68, 71 - Not Clear, 80 - missed, 90 - 99 - Not Clear Soft copy
81	9530	29-Nov-18	The Indure Pvt. Ltd. V/s. B.K Coal Fields Pvt. Limited	IB/227/PB/2017	Prashant Mehta	Pages Missing-213-214
82	11997	30-Nov-18	FRECHARGE PAYMENT TECHNOLOGICS PVT. LTD.	CAA/144/ND/2018	ARJUN KRISHNA	NO DOCUMENTS
83	9542	30-Nov-18	Small Industries Development Bank Of India V/s. Delicious Coco Water Pvt.	IB/575/ND/2017	ASA Legal Services LLP	Pages Not Clear-36,43,45,51-52
84	9556	30-Nov-18	Aluminium Udyog V/s. Parnika Commercial And Estate Pvt. Limited	IB/488/ND/2018	Sameer Rastogi	Pages Not Clear-1,6-7,10,
85	11998	30-Nov-18	Shiv Chemfood Pvt. Ltd. V/s. ROC	CA No. 1078/252/ND/2018	Ravi Sharma	Pages Not Clear-1-5,23,26,29,33,55-57,59,66-74,76-92,100-110
86	12008	30-Nov-18	ROC V/s. Sri Amarnath Finance Limited	CP. No. 172/271-272/ND/2018	Kamal Kant Jha	Advance Service / Pages Not Clear-39,41,52,55,58-59
87	12114	3-Dec-18	SAFETY PLUS POWER LTD	CP 263/14(1) ND 2018	PAWAN KUMAR PAWAN	DOCS NOT CLEAR
88	12105	3-Dec-18	RoC Vs Nandal Finances Leasing Pvt Ltd	CP290/271/272/ND/2018		
89	9654	3-Dec-18	MANISH KUMAR PANDEY VS M/S BPTP LTD	IB-1476/ND/2018	SHAURYA SHARMA & ANKIT KHURANA	DOCS NOT CLEAR
90	9620	3-Dec-18	TAKKESHILL ENETRPRISES	IB/446/ND/2018	DHARMENDRA KUMAR	DOC NOT CLEAR
91	9636	3-Dec-18	Sachin Guota Vs Athena Infrastructure Ltd	IB/1460/2018	RISHI KAPOOR	Pg 6 not clear
92	12031	3-Dec-18	CHALLENGE SOFT TECH PVT. LTD. V/S. ROC	CP/569/252/ND/2018	ABHISHEK MOHAN SINHA	6,7,9,64,143,144,146,173,174,178,213
93	9748	5-Dec-18	LASTER AND TOOBRA LTD			
94	9742	5-Dec-18	KAMLESH CHAND VS G. V. C. T. PVT. LTD.	IB/327/PB/18	KEISHNA MOHAN	PG NO. 78,79-114 NOT CLEAR
95	9751	5-Dec-18	KRISHNA KRAFTEX PVT. LTD.	IB/75/ND/2018	SWETA KAPOOR	PAGE-19, NOT CLEAR
96	9790	05-Dec-18	Triumph Concepts India Pvt. Ltd. V/s. A.R. Fisheries Pvt. Ltd.	IB/1318/ND/2018	A.S. Anand & Kawaljit Kaur	Page Missing-78-81
97	12265	7-Dec-18	SURINDER KUMAR BABA AND ANR DAFFODILS INDIA PVT LTD	CP-249/241/ND/18	ANKIT JAIN	P-17 MISSING PG-NUMBERING NOT CLEAR
98	9872	7-Dec-18	BS GLOBAL V/S. DEV POLYPLAST PVT. LTD.	SECTION-9	VINEET BHAGAT	22,39,61,78,113,115,120,146,147,,146,147,
99	9865	7-Dec-18	PATEL WOOD PRODUCTS LTD. V/S. GRANITE PROPERTIES PVT. LTD.	IB/1217/PB/2018	CS GUPTA	HARD COPY LAST TWO PAGES MISSING
100	9915	07-Dec-18	GT Infrastructure Equipments V/s. Punj Lloyd Ltd.	NIL	Rishi Pal	Wrong Document
101	9950	10-Dec-18	RAHEEM INDUSTREIS VS ANVRA SECUIRTIES PVT .LTD	IB/586/ND/2018	SIMRAN JYOT SINGH	PG-3-4 MISSSING
102	9969	10-Dec-18	RALIGARE FINVEST LTD AND ANR SECUIRITES PVT .LTD	IB/1379/PB/2018	KUMAL CHATTERJI	WRONG SOFT COPY
103	9970	10-Dec-18	RALIGARE FINVEST LTD AND ANR SECUIRITES PVT .LTD	IB/1379/PB/2018	KUMAL CHATTERJI	27 PAGE BLANK AFFIDAVIT, COPY MISSED
104	9954	10-Dec-18	RALIGARE FINVEST LTD AND ANR SECUIRITES PVT .LTD	IB/668/PB/2018	KUMAL CHATTERJI	WRONG DOCUMENTS
105	9965	10-Dec-18	RALIGARE FINVEST LTD AND ANR SECUIRITES PVT .LTD	IB/1177/PB/2018	KUMAL CHATTERJI	PAGE NO-3 MISSED
106	9953	10-Dec-18	RELIGARE FINVES LT AND TORUS BUILDCOM PVT LTD	IB-668(PB)18	KUNAL CHATTERJI	HARD COPY NOT COMPLETE





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
107	9956	10-Dec-18	Religare Finvest Ltd Vs Platinum Infrastructure	IB669(PB)2018		
108	9960	10-Dec-18	RELIGARE FINVEST LTD AND VITOBA REALTORS PVT LTD	IB-1178(PB)18 60 (5)	KUNAL CHATTERJI	193-199 MISSING
109	9961	10-Dec-18	RELIGARE FINVEST LTD AND VITOBA REALTORS PVT	IB-1178(PB)18 60 (5)	KUNAL CHATTERJI	SOFT COPY WRONG
110	10030	10-Dec-18	Oriental Bank of Commerce v/s Allied Strips Ltd.	IB No. 46/PB/2018	Pankaj Bhagat	Page No. 15 missing
111	9982	10-Dec-18	Pro Sportify Pvt. Ltd. V/s. Vivid IT Solutions Pvt. Ltd.	IB/1091/ND/2018	Akash Shinghal	Pages Not Clear-33,49,51,53,56,57,58
112	10061	11-Dec-18	RALIGARE FINVEST LTD AND TRIPALI INVESTMENT 4 TRADING CO. PVT. LTD.	IB/670/PB/2018	KUMAL CHATTERJI	PG-118-121 NOT CLEAR 178-183 WRONG ARRANGE
113	10060	70 11-Dec-18	RALIGARE FINVEST LTD AND TRIPALI INVESTMENT 4 TRADING CO. PVT. LTD	IB/670/PB/2018	KUMAL CHATTERJI	119-122NO CLEAR TRUE COPY MISSED 169-184 WRONG ARRANGE
114	10071	11-Dec-18	PUM INNVENYSYS PVT.LTD VS C-TEL INFOSYFEMS PVT. LTD.	SEC-9	ASHWARYA MOHAN	MEMO OF LIMITED BEHALF OF SYNEBRE PG-54 71-76 74-75 MISS
115	12336	11-Dec-18	HERITAGE STEEL INDIA LTD VS ROC	CP/336/ND/2018	MOHIT CHAUDHARY	PG-4 NOT CLEAR SOFT COPY
116	10072	11-Dec-18	STATE BANK OF INDIA VS NAVYAGA CONSULTANCY PVT LTD	IB/461/PB/2017	PRIYA DARSHI BERJEE	PG-55,58,59,61 MISSED WRONG SOFT ARRANGE
117	10089	11-Dec-18	DREAM LAND REALTOR PVT LTD	IB/415/ND/2017	RICHA KAUSHAL	PG-5-7 NOT CLEAR SOFT COPY
118	10043	11-Dec-18	STANDARD CHARTERED BANK VS WOOLWAYS CHARTERED BANK	CA/293/NS/2018	SAJEVE BHUSHAN DEORA	NO DOCS
119	10048	11-Dec-18	CAPTAINANT DEWAN V/S. AIR INDIA LIMITED	IB/1542/ND/2018	ANKIT VIJAY WARGIYA	3,5 NOT CLEAR PAGES
120	12330	11-Dec-18	Neeraj Gupta v/s AT Equipments Pvt. Ltd	C.P. No. 213/241/242/ND/2018	RKG Law Associates	Page No. 11 to 13, 18 - Not clear
121	10100	11-Dec-18	STORE SUPPLY INDIA AGENCY VS I.E TRADING COMPANY PVT LTD	IB/493/ND/2018	Sanjay Agarwal	Affidavit Notary/Estamp notary
122	10161	12-Dec-18	INDUSND BANK LTD VS GALLIAUM INDUSTRIES LTD	IB-195-ND-2017	RAKESH KUMAR	OBJECTION IN SOFT COPY
123	10164	12-Dec-18	PUNJAB NATIONAL BANK V/S SAMTEL COLORS BANK	IB/132/PB/17	SANJAY GUPTA	INDEX MISSING,WRONG DOCUMENTS
124	12408	12-Dec-18	GHAZIABAD CONCAST PVT LTD V/S ROC	SECTION 252	DOLLY SHARMA	49/73/49/91 NOT CLEAR SOFT COPY
125	12422	12-Dec-18	ADHUNIV REALATORS PVT LTD	CAA-35-PB-2018	B MISHRA	INDEX IS BLUR ALMOST PAGES ARE NOT CLEAR
126	10167	12-Dec-18	Ahluwalia Contracts (India) Ltd. V/s. Green Max Estates Pvt. Ltd.	Section-9	Rishi Kapoor	Pages Missing-24,57,89
127	10143	12-Dec-18	Sadhna Island Ltd. V/s. Adventure Island Ltd.	Section-9	Rashi Bansal	Pages Not Clear-36,37-46,50-53,96,98,107-111,95,116-122,282-326
128	10144	12-Dec-18	Sadhna Buildcon Pvt. Ltd. V/s. Entertainment City Ltd.	Section-9	Rashi Bansal	Pages Not Clear-39,52-56,58,60,61,114-140,224
129	10199	13-Dec-18	Advanced Automation V/s. JKR Techno Engineers Pvt. Ltd.	IB/1548/ND/2018	Virendra Kumar Gupta	Page-9 Not Clear
130	10223	13-Dec-18	Kapil Arora V/s. Morpheus Developers Pvt. Ltd.	IB/949/PB/2018	Rakesh Kumar	Page-6 Not Clear
131	10187	13-Dec-18	Vineet Prakesh Anr Vs Midas SKB Infrastructure Ltd	IB1468(ND)2018		
132	12435	13-Dec-18	Ankur Buildtech Pvt. Ltd. V/s. Ganesh Contractors & Colonisers Pvt. Ltd.	CA(CAA)175/PB/2018	Saurabh Kalia	16,231-232,174,A4-Paper Original Set
133	12446	13-Dec-18	Ogaan India Pvt. Ltd. V/s. Ogaan Retail Pvt. Ltd.	CA(CAA)161/PB/2018	Vasudha Sen	32-58, Wrong Arrange / True Copy Stamp & Sign Missed
134	10192	13-Dec-18	Abhay Agarwal(HUF) Vs Crown Realtech Pvt Ltd	Section 7	Meenakshi Singh/Sudhanshu Suman	Pg no. 32-36, 37,42





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**The Following Petition/Application/Reply/Appeals Are Suffering From Defects. The Concerned Advocates Stakeholders/Authorised Representatives Are Requested To Remove The Defects Immediately.**

S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
135	10193	13-Dec-18	Akanasha Agarwal Vs Crown Realtech Pvt. Ltd	Section 7	Meenakshi Singh/ Sudhanshu Suman	Pg no. 42-43 missing (DD Mistake)
136	10182	13-Dec-18	Gitansh International Pvt. Ltd. V/s. Sri Ganesh Automotive Impex Pvt. Ltd.	Section-9	Goel & Associates	Pages Not Clear- 32,37,40,43,44,46,47,57,65,69,72,73,77,79,80,85,104,107,116,121,124,127,136,138,140,182,203,206,208,209,221,229,231,232,282,284,288,295,296,299,301,303,308,314,315,318,349,352,354,359,363,372-377,396,416-461,465,476,478,479-492
137	12474	14-Dec-18	B. Plus Security Solution Pvt. Ltd. V/s. ROC	Section-252	Anjani Kumar Mishra	Petition Signed With True Copy Stamp
138	10234	14-Dec-18	Realfin Solutions Pvt. Ltd. V/s. Nikhil Footwears Pvt. Limited	IB/1024/ND/2018	Anand Mohan Mishra	40-42, Page Not Clear
139	12469	14-Dec-18	Digital Think (India) Pvt. Ltd. V/s. Convergys India Services Pvt. Ltd.	CA(CAA)05/PB/2017	CA Vineet K Chaudhary	18-21, Pages Not Clear
140	10266	14-Dec-18	AU Small Finance Bank Limited V/s. Prabhu Shanti Estate Pvt. Ltd.	CA No. 1028/PB/2018	Pritpal Singh Nijjar	Page-27 Not Clear
141	10267	14-Dec-18	Portrait Advertising Marketing Pvt. Ltd. V/s. Mother Pride Dairy Pvt. Ltd.	CP. No. 11(B)1180/ND/2018	Sushil K Tekriwal / Dr. Mamta Tekriwal	187-217 Pages Cut / Supporting Affidavit
142	12486	14-Dec-18	Leela Lace Holding Pvt. Ltd. V/s. PSB Finance & Investments Limited	CP. No. 69/59/ND/2018	Shobhit Srivastava	6,10,12,25,24, Missing Page
143	12485	14-Dec-18	Leela Lace Holding Pvt. Ltd. V/s. PSB Finance & Investments Limited	CP. No. 69/59/ND/2018	Shobhit Srivastava	True Copy Signed
144	10285	14-Dec-18	Avinindra Batra V/s. Tulsiani Construction & Developers	IB/1174/PB/2018	Jitender Chaudhary	Signed On Reply / Flued In Index
145	12487	14-Dec-18	Shiraz Siddique V/s. Hospals India Pvt. Limited	CP. No. 431OF2018	Sulaiman Mohd. Khan	59,84,93,108,112,114-Missing Pages
146	10327	17-Dec-18	Power2SME Pvt. Ltd. V/s. Uttam Strips Limited	IB/137/ND/2018	Sanjay Gupta	23 Missing
147	12515	17-Dec-18	Plaksa Solutions Pvt. Ltd. V/s. ROC	CA No. 1082/252/ND/2018	Sakshi Mehley	Page-6 Missing
148	12539	17-Dec-18	Sri Amarnath Finance Limited V/s. ROC	CP. No. 172/271/272/ND/2018	Kamal Kant Jha	Page-2 Missing / Flued In Page-9
149	10363	17-Dec-18	Seth Dua & Associates V/s. Nangloi Water Services Pvt. Ltd.	CP. No. 1638of2018	Manik Vedia	True Copy Stamp & Signed In Duplicate Set / Pg-39 Wrong Arrange
150	12537	17-Dec-18	RoC Vs Approva Reasing Pvt Ltd	179/271/272/ND/2018		
151	10336	17-Dec-18	Shri. Krishna Enterprises V/s. Rayan Laboratories Pvt. Limited	IB/812/ND/2018	Pradeep Misra	Index Missing
152	10354	17-Dec-18	Ingram Micro India Pvt. Ltd. V/s. Dr. Jain Video On Wheels Ltd.	IB/843 OF2018	Saurabh Jain	Wrong Document
153	10367	18-Dec-18	Sunrise 14 A/S. Denmark V/s. Metalore Overseas Pvt. Limited.	IB/832/PB/2018	Ranjana Roy Gawai	Page-5 Are Not Match In Original Set
154	10370	18-Dec-18	Manjula Khullar & Ors. V/s. Krrish Shalimar Projects Pvt. Limited	IB/1148/PB/2018	Praveen Kumar Aggarwal	Page-5-7 Missing
155	10419	18-Dec-18	Indus Container Lines Pvt Ltd V/s. Geo Express Pvt Ltd	IB/625/ND/2017	D.N. Chaturvedi & Knaishk Arora	17,18 Missing, 23-27 not clear
156	10426	18-Dec-18	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd	IB/470/ND/2017	Kashi Viswanathan Sivaraman	27, page 32 cut page 27 not clear
157	12577	18-Dec-18	Challenge Soft Tech pvt ltd v/s Roc	Cp/569/252/ND/2018	Abhishek Mohan Sinha	Page-51,48-49,52,53 Not clear





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
158	10413	18-Dec-18	Modern Credit Pvt. Ltd. V/s. DEE ESS Buhin Pvt. Limited	IB/1158/ND/2018	Arvind Sharma	Sign On Reply / True Copy & Sign Missing / Page-23-26 Cut Pages
159	10438	18-Dec-18	Saroj Devi And Anr. V/s. Supertech Limited	IB/1522/ND/2018	Rishi Kapoor	Page Missing-28
160	12605	19-Dec-18	ARN Infrastructure India Limited V/s. ROC	CA No.1021/252/ND/2018	Vivek Singh	Page-157 Not Clear / True Copy / Page-133,137-Translated Copy
161	10485	19-Dec-18	Parisha Shodhan V/s. Educomp Raffels Higher Education Limited	IB/1232/ND/2018	Priyadarshi Gopal	Page-78 Missing
162	10466	19-Dec-18	Naveen Kumar Jain V/s. XALTA Food & Beverages Pvt. Limited	IB/702/ND/2018	Naveen Kumar Jain	Pages-20-23 Not Clear In Soft Copy
163	10459	19-Dec-18	Consultant Combustion Engineers V/s. OSL Healthcare Pvt. Limited	IB/1734/ND/2018	Harshit Sanwal	Pages Not Clear-10-11
164	10455	19-Dec-18	GAY Printers V/s. Pawan Buildwell Pvt. Ltd.	IB/301/2017	AKJ Law Associates	True Copy Missing
165	12617	19-Dec-18	A.N Realty Pvt. Limited. V/s. ROC	CA No. 422/252/ND/2018	CS Ranjan Kumar Jha	Page-2 Not Clear In Soft Copy
166	12611	19-Dec-18	IMA Pvt. Ltd. V/s. Skyroof Builders Limited	CA(CAA)54/ND/2017	Samrat Sengupta	Page-11 Not Clear
167	12604	19-Dec-18	Bhati Garments Pvt. Limited V/s. ROC	CP. No. 665/252/ND/2018	Uma Verma	Page-19 Not Clear
168	10463	19-Dec-18	Hindustan Paper Corporation Limited	IB/418/2018	Kuldeep Verma	Page-197-198 Missing
169	10515	20-Dec-18	Ashok Kumar Singhal V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-12 Missing / 28 Not Clear
170	10520	20-Dec-18	Mahavir Hanuman Developers Pvt. Ltd. V/s. Mega Soft Infrastructure Pvt.	IB/260/ND/2017	Gursat Singh	Page-12 Missing In Soft Copy
171	10519	20-Dec-18	Vimal Agency Pvt Ltd Vs Mega Soft Infrastructure Pvt Ltd	IB/260/ND/2017	Gursat Singh	Fluid in index/cover pg/13,22,24,29/Pg 12,28,29 missing/Pg No. 16 address missing
172	10516	20-Dec-18	Rekha Gupta V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-2,4,6,13,22,24,28,Cover Page,Index
173	10517	20-Dec-18	Vijay Kumar V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-2,4,13,22,29,Index
174	10518	20-Dec-18	Ankit Jain V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-6,13,22,24,29 / Index / 12,28 Not Clear / Pg-16 Address Missing
175	10532	20-Dec-18	S.E Investments Pvt. Ltd. V/s. Soni Realtors Pvt. Limited	IB/609/ND/2017	Dhruv Gupta	Page-54-55 Missing
176	10523	20-Dec-18	Puja Sharma V/s. Vishal Footwear Limited	Section-9	PC. Jain	Page Not Clear-22,38,40,41,57 / Proper Numbering / File Not Proper Arrange
177	10587	21-Dec-18	Ashish Himatsingka & Ors. V/s. Almond Infrabuild Pvt. Limited	IB/1536/PB/2018	Vijay Nair	Pages Not Clear-48,50,52,55-56,57,75
178	10617	21-Dec-18	Oarsman Credit Pvt. Ltd. V/s. Overnite Express Limited	Section-7	S.K. Singh	Page Not Clear-41-42 / Pg-36 Blank / Memo Of Parties / Brief Synopsis / List Of Date & Events
179	10645	24-Dec-18	Aarti Security Services Vs Shahi Infrastructure Pvt Ltd	Section 9	Shiv Kumar	Pg no. 39-41,46-47,50 not clear/Pg no. 51 missing/Estamp paper missing
180	12771	26-Dec-18	Jasmohan Singh & Ors. V/s. Freezeking Industries Pvt. Ltd.	CP. No. 106/ND/2013	Sourabh Gupta	Page Missing-21
181	10700	28-Dec-18	Nikhil Mehta & Sons (HUF) & Ors. V/s. AMR Infrastructure Limited	IB/02/PB/2017	Abhishek Mishra	Page Missing-6 / Page Not Clear-13
182	10728	28-Dec-18	SBS Transpole Pvt. Ltd. V/s. Best Textiles Limited	IB/17/ND/2018	S.K Sharma	Pages Not Clear-16-18,21-25
183	12823	28-Dec-18	Suresh Kumar V/s. Raman Hospitality And Buildwell Pvt. Ltd.	Section-252	CA Praveen Kumar Aggarwal	Index Wrong / Page Missing-117,Master Data
184	12812	28-Dec-18	Mail Today Newspaper Pvt. Ltd. V/s. T.V Today Network Ltd.	CA(CAA)145/PB/2018	V.G. Satyamoorthy	Pages Not Clear-15,16,18,19-23 / True Copy Signed





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New Delhi**

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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
185	10717	28-Dec-18	Astonfield Solar (Gujarat) Pvt. Ltd. V/s. Gurpreet Singh	IB/940/ND/2018	Gurpreet Singh	Affidavit With E-Stamp Paper
186	10715	28-Dec-18	Pavan Gaur V/s. Schneider Prototyping Indai Pvt. Limited	IB/1007/ND/2018	Tuli & Co.	Pages Not Clear-237,228,295,301-303,251 / True Copy Stamp / Affidavit With Stamp Paper
187	12846	31-Dec-18	Gagan Credits Pvt. Ltd. V/s. ROC	Section-252	Awnish Kumar	Pages Not Clear-174,176,351,207
188	10756	31-Dec-18	Vesuvius India Ltd. V/s. Fenace Auto Limited	IB/364/ND/2017	Aman Kumar	No Document
189	10735	31-Dec-18	Balaji Impex V/s. Advance Surfactants India Limited	Section-9	Chandan Goswami	Pages Not Clear-205,206,208,221,223,225,226,227,228,229
190	10760	31-Dec-18	R. Tarkeshwar Narayan V/s. Horizon Concept Pvt. Limited	Section-7	Abhishek Pratap Singh	Translate Copy-63,68 / Pages Not Clear-118,119,149,150,120,148,155 / Advocate E-Mail ID, Mobile Number
191	10759	31-Dec-18	R. Tarkeshwar Narayan V/s. Horizon Concept Pvt. Limited	Section-7	Abhishek Pratap Singh	No Document
192	710102000202019	02-Jan-19	Spider Estate Pvt. Ltd. Vs Roc	Sec 252	Rajesh Kumar Jha	Eng transation 89-143, 148-159, 163-179, 183-193, 197-2014, 208-214, 217/ Advance service
193	710102013872018/07	02-Jan-19	Raj Vij V/s. Marketing Times Automobiles Pvt. Limited	IB/1293/ND/2018	R. Ravinder Gupta	Pages Not Clear-45-47,62,102-104
194	710120008182018/01	02-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks	Section-7	Uadyraj Patwardhan	Page Not Clear-4
195	710102000052019	02-Jan-19	Atul Fasteners Pvt. Ltd. V/s. All Tech Building Systems Limited	Section-9	Sanyam Goel	Missing-436,437,438,514 / Pages Not Clear-32,237-239,372,374,384,398,400,403,404,406,408,410,418,420,422,426,428,436-438,440,455,457,458,459,460,471, Etc....
196	710102000262019	02-Jan-19	Nupur Construction Pvt. Ltd. V/s. ROC	Section-252	Rajesh Kumar Jha	English Translate-85-199,204-210,214-224,228-238,242-252,256-265 / Advance Service / STK-7 / Index Not Proper
197	710102024702018/02	02-Jan-19	AF Consult India Pvt. Ltd. V/s. Sikkim Hydro Power Ventures Ltd.	IB/1635/ND/2018	Parveen Kumar	Pages Not Clear-25,77-79,286-375 / Advance Service / Vakalatnama / MOA / Volume Should Be Break
198	710102007412018/01	03-Jan-19	Andhra Bank V/s. Kalptharu Steel Rolling Mills Limited	IB/563/PB/2018	Prabhakar Nandiraju	Pages Not Clear-24-A-27A
199	71010203332018/02	03-Jan-19	Hotel And Restaurant Association Of Eastern India And Ors. V/s. The Federation Of Hotels & Restaurants Association Of India & Ors.	CP. No. 437/2018	Parekh	Soft Copy Not Complete
200	0710102000352019	03-Jan-19	Gurpreet Singh V/s. Indrapuram Habitat Centre Pvt. Ltd.	Section-7	Gurpreet Singh	Page Not Clear-84 / Page Missing-92
201	710102410542017/01	03-Jan-19	Duane Park Pvt. Ltd. V/s. Zynke Exports Pvt. Limited	IB/580/PB/2017	Awanish Kumar	Page Not Clear-12,16 / Advance Service
202	710102000582019	04-Jan-19	Supreme Packaging Industries V/s. Two Brothers Beverage Pvt. Limited	Section-9	Raghav Sharma	Pages Not Clear-35-107,211,90-91,123,211
203	710102023272018/02	04-Jan-19	Rajesh Sharma V/s. Microtek Infrastructure Limited	IB/1549/ND/2019	Rohit Jain	Sign On Reply / Wrong Page-157 / Pg Not Clear-14-15
204	710102026462018/03	04-Jan-19	Nand Kishor Gautam, Super Print Services V/s. Xalta Food And Beverages Pvt. Limited	IB/702/ND/2018	Naveen Kumar Jain	True Copy Stamp & Sign-31-34,50-51
205	710102406162018/5	07-Jan-19	ICICI Bank Ltd. V/s. Apex Buildsys Limited	IB/706/PB/2018	Khaitan	Affidavit Wrong
206	7101200010862018/01	07-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/65/2017	Ayush Sharma	No Index / No Page Numbering / Vakalatnama
207	710120010822018/14	07-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/65/2017	Ayush Sharma	No Index / No Page Numbering / Vakalatnama





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
208	71012001062019	07-Jan-19	Baru Mal Vinod Kumar V/s. Amira Pure Foods Pvt. Limited	IB/846/ND/2018	Anurag Bhutt	Pages Not Clear-42-43,98,101-104 / Wrong Arrange / Advance Service / 3Rs. Court Fees
209	0710102029152018/01	07-Jan-19	Sanjeev Chauhan V/s. Earth Buildprop Pvt. Limited	IB/1714/PB/2018	Vijay Singh	Index Missing / Stamp Paper Missing
210	710200412272018/07	07-Jan-19	Sri Amarnath Finance Ltd. V/s. ROC	CP. No. 172/271-272/ND/2018	NIL	True Copy Stamp & Sign / Translate-80 / Double Numbering
211	710102414882018/01	07-Jan-19	Fade To Black Design And Media Pvt. Ltd. V/s. ROC	CA No. 204/252/ND/2018	Mohna M. Lal	Advance Service
212	710102020792018/01	07-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/65/2017	Ankur Mittal	Sign On Reply / Pg Missed-26 / Pg Not Clear-67,68,131,132 / 3Rs. Court Fees
213	710200001852016	07-Jan-19	Bahl Paper Mills Ltd. V/s. Manila Resorts Pvt. Limited	CP. No. 78/2016	S. Janani	True Copy Stamp & Sign / Page Not Clear-10,34,38 / 10Rs. Welfare Missed
214	710102022692018/01	07-Jan-19	Ram Chander Saini V/s. Vardhman Buildtech Pvt. Ltd.	IB/1563/PB/2018	Vijay Singh	Index Missing / E-Stamp Paper Missing
215	710200432052018/01	07-Jan-19	S. Kumar Construction Co. V/s. Bharti Airtel Limited	IB/440/ND/2018	Alok Tripathi	Pg Missed-13 / Pg Not Clear-14
216	710102429812018	07-Jan-19	Punjab National Bank V/s. Hanung Toys And Textiles Limited	IB/953/PB/2018	RP Vats	True Copy Signed & Stamp
217	710102021162018/4	07-Jan-19	Poonam Seth & Anr. V/s. Orris Infrastructure Pvt. Limited	IB/1504/PB/2018	Gaurav Kejriwal	Soft Copy Wrong
218	710102022552018/02	07-Jan-19	Akash Khilwani V/s. Glow Infocom Pvt. Limited	CP. No. 305/241-242/PB/2018	Yogesh K Jagia	Vakalatnama / Pg Not Clear-41 / Repeated Paper-49
219	710120011532018	07-Jan-19	Sanjib Kumar And Ors. V/s. Grand Venezia Commercial Towers Pvt.	IB/326/2017	Priyadarshi Chaitanyashil	Pages Not Clear-4-6,11,12,14,15,19,22
220	710102407232018	07-Jan-19	Kamlesh Chand Chopra And Ors. V/s. Grand Venezia Commercial Towers Pvt. Limited	IB/327/2017	Priyadarshi Chaitanyashil	Pages Not Clear-3,4,9,12,13,14,21,27,
221	710120011832018	07-Jan-19	Percept H Pvt. Ltd. V/s. Rajesh Projects India Pvt. Limited	IB/1235/PB/2018	Sanjeev Kumar	Rejoinder Signed
222	710120011682018/01	07-Jan-19	Alka Agarwal & Ors. V/s. Parsvnath Landmark Developers Pvt. Ltd.	IB/1229/PB/2018	Viajy Nair	Advance Service
223	710102015542018/01	07-Jan-19	Harbir Singh HUF V/s. Vardhman Infra Developers Pvt. Limited	IB/1365/ND/2018	Mukesh Kumar	Page Not Clear-16-21
224	710102030932018/01	07-Jan-19	Suntech Infra Solutions Pvt. Ltd. V/s. Shri Balaji Infradevelopers Pvt. Ltd.	IB/1769/ND/2018	Saurabh Seth	Pages Black-6-12
225	710102014632018/01	07-Jan-19	Robo Silicon Pvt. Ltd. V/s. Krasa International Pvt. Ltd.	IB/1334/ND/2018	Sanjeev Kumar	Sign ON Written Submission / E-Stamp Paper With Affidavit
226	71010707082018/01	07-Jan-19	R. Mangalam V/s. SPML Infra Limited	IB/1576/ND2018	Arnav Dash	Pg Missing-47A / Soft Copy Missing
227	710200413292017/02	08-Jan-19	Gobinder Singh Chopra & Ors. V/s. Preminder Singh & Ors.	CP. No. 105/ND/2017	Nikhil Parikshith	Affidavit With E-Stamp Paper Missing
228	710102033572018/02	08-Jan-19	Sudipta Roy & Ors. V/s. Rattan Polychem Pvt. Limited	CP. No. 216/241-242/PB/2018	Rakesh Kumar	Pages Not Clear-110,111-113 / Pages Missing-114-126 / Vakalatnama
229	710102001272019	08-Jan-19	Sunshine Airlines Limited V/s. ROC	Section-252	Ranjeet Kumar Verma	PagesNot Clear-92-93,100,114-119,160-163 / A4 Size Paper In Original Set / Advance Service / (MOA-E-Stamp Paper)
230	71010200102019	08-Jan-19	Investvedya Infratech Pvt. Limited V/s. ROC	Section-252	Ankit Malik	Double Numbering / Pages Cut-58,115,121,124,127
231	710102001422019	08-Jan-19	S.E Investments Ltd. V/s. BCC Developers & Promoters Pvt. Ltd.	IB/609/ND/2017	Rahul Malhotra	Pages Not Clear-95,125-139 / 5Rs. Welfare





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232	710102001232019	08-Jan-19	Apee Aar Enterprises Pvt. Ltd. V/s. Zebu Securities Pvt. Limited	CA(CAA)133/ND/2018	Deepak Bansal	True Copy Sign & Stamp
233	1001160002212019	08-Jan-19	Satish Kumar Chhabra & Ors. V/s. Emaar MGF Land Limited	Section-7	Akshay Srivastava	Missing Page-10,120 / Wrong Arrange-10-11 / Not Clear-75-78 / Wrong E-Filing
234	710102001392019	08-Jan-19	Punjab National Bank V/s. Haridwar Iron & Ispat Rollings Limited	IB/532/2017	Shivani Kadam	True Copy Sign & Stamp
235	710102007032017/2	08-Jan-19	Anchal Portfolio Services Pvt. Ltd. V/s. ROC	CA No. 1126/252/ND/2018	Kawal Nain Dhingra	Affidavit Missing / Vakalatnama / Advance Service (ROC-Income Tax) / All Pages In Legal
236	710120007562018/3	08-Jan-19	Modi Distillery V/s. Gagan Distillers And Beverages Pvt. Ltd.	CP. No. 1061/2018	Sonali Joon	Vakalatnama
237	710102031912018/01	08-Jan-19	Shanghai Yongming Electronic Co. Ltd. V/s. NTL Electronic India Ltd.	IB/1800/ND/2018	Ashish Porwal	Soft Copy Wrong
238	710102001252019	08-Jan-19	Hinsui Engineering Pvt. Ltd. V/s. Punj Lloyd Limited	Section-9	Dheeraj Goyal	Compliance Affidavit
239	710200413292017/01	08-Jan-19	Gobinder Singh Chopra & Ors. V/s. Preminder Singh & Ors.	CP. No. 105/ND/2017	Nikhil Parikshith	A4 Size Paper-1-25,57-67,76,84 / Back TO Back-183-196,204-206 / Supporting Affidavit / Vakalatnama / Advance Service
240	710102015932018/03	08-Jan-19	Prakash Hospital Pvt. Ltd. V/s. Raheja Developers Limited	IB/1381/PB/2018	Saurabh Kalia	Pages Not Clear-71-72
241	71012026822018/04	08-Jan-19	Sharuk Passi V/s. Zestha Projects Pvt. Limited	IB/1661/PB/2018	Krishna Kumar	True Copy Sign & Stamp / Wrong Arrange-7
242	710200412932018/03	08-Jan-19	Toll Global Forwarding (India) Pvt. Ltd. V/s. Marvel Crafts Pvt. Ltd.	IB/845/ND/2018	Shruti Gupta	Wrong Document (Soft Copy)
243	710120011612018	09-Jan-19	Silbu Shailendra V/s. R.G. Residency Pvt. Limited	IB/1228/PB/2018	R.A Law Co.	Page Not Clear-13
244	7101020289332010	09-Jan-19	Unique Multitech Pvt. Ltd. V/s. Ved Cellulose Limited	IB/156/PB/2017	Sameer Rastogi	True Copy Sign & Stamp
245	710102001692019	09-Jan-19	RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited	IB/158/ND/2018	Piyush Joshi	Wrong E-Filing / E-Mail Address
246	710102001672019	09-Jan-19	Venture Capital Leasing Ltd. V/s. Intercity Finvest Pvt. Limited	CA(CAA)127/ND/2018	Ashish Middha	Pages Not Clear-135-139,151-153,157-175
247	710120001982018/2	09-Jan-19	Globe Express Services (Overseas Group) Ltd. V/s. MM Cargo Container Line Pvt. Limited	IB/204/ND/2017	Mohd. Nazim Khan	Supporting Affidavit / Index Not Matched / Missing Pg-2
248	710102001642019	09-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/65/2017	Akshat Gupta	Wrong Document (Soft Copy)
249	710102001602019	09-Jan-19	Sakshi Fincap Pvt. Ltd. V/s. Celebration City Projects Pvt. Ltd.	IB/740/PB/2018	Mohan	True Copy Sign & Stamp / Pg Missed-42 / Welfare / Court Fees
250	710102001562019	09-Jan-19	Mr. Patrick B. D'Souza V/s. Unitech Limited	Section-73	P.S Chandralekha	Affidavit / Sign On Application / Court Fees
251	710102443612018	09-Jan-19	Sudhir Sales And Services Ltd. V/s. D-Art Furniture Systems Pvt. Limited	IB/94/PB/2018	Mohd. Nazim Khan	True Copy Stamp & Sign / Affidavit Missing / Index / Pg Missed-3
252	0710200440192018/08	09-Jan-19	Drishiti Overseas Pvt. Ltd. V/s. AMICI Securities Limited	CA(CAA)149/ND/2018	Rajeev K Goel	No Document
253	710102409572018/01	09-Jan-19	Usha Devi V/s. Praveer Constructions Pvt. Limited	IB/486/PB/2018	R.D Jatain	Pages Not Clear-68,69,73,75,77,79,80,87,88,89,93,94,97,98,99,100,104-118,189,122-134,135-146
254	710102001562019/01	09-Jan-19	Nirmala Trivedi V/s. Unitech Limited	CP. No. 124/ND/2016	Nirmala Trivedi	Advance Service / File Proper Punch / Pages Numbering
255	710102032262018/02	09-Jan-19	Om Telecom Logistics Pvt. Ltd. V/s. Easytech Global Pvt. Limited	IB/1778/ND/2018	Arun Aggarwal	E-Stamp Missing
256	710120010602018	09-Jan-19	Engineered Facility Management Services V/s. Evan Multispeciality Hospital & Research Centre Pvt. Ltd.	IB/985/ND/2018	Pradeep Mishra	E-Stamp Wrong





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
257	710120008182018	09-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks	IB/1083/PB/2018	Udayraj Patwardhan	Pages Not Clear-61-62
258	710120003732018 /03	09-Jan-19	Moradabad Toll Road Company Limited	Section-271 (Report)	Shefali Gupta	Index / True Copy Stamp & Sign / A4 Pages
259	710102001792019	09-Jan-19	Rahul Singh & Anr. V/s. AVP Buildtech Pvt. Limited	Section-7	Kshitij Kumar	Pages Not Clear-26-36
260	710102001472019	09-Jan-19	Apavarga Trading Company V/s. Hazel Foods Pvt. Limited	Section-9	Summit Kaushal	No Document
261	710102000042015 /2	09-Jan-19	Income Tax Officer Ward V/s. EL Mundo India Infotech Pvt. Ltd.	CA No. 1098/252/ND/2018	Lakshmi Gurung	Page Missing-2
262	710102021732018 /2	09-Jan-19	OM Logistics Limited V/s. MSR Telecom Pvt. Limited	IB/1511/ND/2018	Arun Aggarwal	E-Stamp Paper Missing
263	710102021512018 /2	09-Jan-19	OM Logistics Limited V/s. Zyxel Technology India Pvt. Limited	IB/1517/ND/2018	Arun Aggarwal	E-Stamp Paper Missing
264	710200436122018 /02	09-Jan-19	PHC International Pvt. Ltd.	Section-271 (Report)	Shefali Gupta	Index / True Copy Stamp & Sign / A4 Pages
265	710102001542019	10-Jan-19	Power 2SME Pvt. Ltd. V/s. Uttam Strips Limited	IB/137/ND/2018	Anurag Bhatt	Pages Sign-1-5 / Pg Not Clear-13 / Advance Service
266	710102021472018 /4	10-Jan-19	Garg Petroleum Pvt. Limited V/s. IME International Pvt. Ltd.	CA(CAA)180/ND/2018	Vijay Kumar Gupta	Missing -Affidavit / MOA / True Copy Stamp & Sign
267	71020040090214 /2	10-Jan-19	R.C Kohli & Ors. V/s. The Sports Goods Exports Promotion Council & Ors.	CP. No. 61/ND/2014	Rakesh Kumar	No Document
268	710102001582019	10-Jan-19	Intec Capital Limited V/s. Jagtar Singh & Sons Hydraulics Pvt. Limited	Section-7	Dinesh Negi	Wrong Arrange-50-62,99,103,53
269	710102002192019	10-Jan-19	Corporate Capital Services (India) Pvt. Ltd. V/s. Ayodhya Finlease Limited	CP. No. 12/2017	Naveen Chawla	E-Stamp Paper Missing / Wrong E-Filling
270	710102003472019	10-Jan-19	Delhi NCR Consulting Pvt. Ltd. V/s. Anup Kumar	IB/525/ND/2017	Lakshay Dhamija	Wrong E-Filling
271	710200413872017 /3	11-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/64/PB/2017	Ridhima Gulati	No Document
272	710120009142018 /10	11-Jan-19	Parag Sales Corporation V/s. All Tech Buildings Systems Limited	IB/1142/2018	Amit R. Agrawal	Supporting Affidavit / Advance Service
273	710200413822018 /03	10-Jan-19	Naik Environmental Engineers Pvt. Ltd. V/s. IndiabULLS Constructions Limited	IB/889/ND/2018	SUMESH DHAWAN	No Document
274	710200408402018 /01	10-Jan-19	Sarthak Bathla V/s. DP Plastics Pvt. Limited	CA No. 640/58-59/ND/2018	Jaswant Singh	E-Stamp Paper / MOA With E-Stamp Paper 20Rs.
275	710102032822018 /01	10-Jan-19	Fresenius Kabi Oncology Limited V/s. ROC	ca No. 439/66/ND/2018	Gyanendra Kumar	True Copy Stamp & Sign / Pg Not Clear-49
276	710102002102019	11-Jan-19	Gobinder Singh Chopra & Ors. V/s. Preminder Singh & Ors.	CP. No. 105/ND/2017	Nikhil Parikshith	Sign On Application / E-Stamp Paper
277	710102002472019	11-Jan-19	Vivek Raheja V/s. Funbars Hospitality Pvt. Limited	IB/1319/ND/2018	Umesh Pande	E-Stamp Paper Missing / Pages Not Clear-16-17
278	710120010282018 /03	11-Jan-19	Parkview Exim Pvt. Limited V/s. ROC	CP. No. 843/252/ND/2018	APS Advisors LLP	Supporting Affidavit With E-Stamp Paper / Translate Copy-10 / Back To Back Page-12
279	710200414582018 /01	11-Jan-19	Issoloyd Engineering Technologies Pvt. Ltd. V/s. Earth Water Limited	IB/921/ND/2018	Vikas Lakra	Advance Service / Affidavit With E-Stamp Paper / Vakalatnama / Pages Numbering In Duplicate Set
280	710102001062019	11-Jan-19	Biru Mal Vinod Kumar V/s. Amira Pure Foods Pvt. Limited	IB/846/ND/2018	Anurag Bhatt	Pages Not Clear-37-40,123-126
281	710102034342018 /06	14-Jan-19	HBO India Pvt. Limited V/s. Turner International India Pvt. Limited	CA(CAA)01/ND/18	Ravi Sharma	No Document
282	710102027382018 /03	14-Jan-19	Moka Business Pvt. Ltd. V/s. Cozy Touch Foams India Pvt. Limited	IB/1659/ND/2018	Mohd. Nazim Khan	Pages Not Clear-13-17,28-33
283	710120008172018 /05	14-Jan-19	TUF Metallurgical Pvt. Ltd. V/s. Albus India Limited	IB/1089/ND/2018	Sandeep Kr. Bhatt	E-Stamp Paper With Affidavit





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
284	710200411832018/01	14-Jan-19	Ram Avtar Yadav & Anr. V/s. H.S Realty Limited	CP. No.81/241-242/ND/2018	Pankaj Agarwal	Translate Copy-68-70
285	710200400642014/01	14-Jan-19	Radiant Cement Co. Pvt. Limited V/s. Navneet Garg	CP. No. 86/ND/2014	Siddharth Sharma	No Document
286	710200429222018/04	14-Jan-19	Rahul Malhotra V/s. ROC	CA No.785/252/ND/18	Shobhit Srivastava	Wrong Document
287	710120012292018/06	14-Jan-19	Ankit Shukla V/s. Sanden Vikas (India) Pvt. Limited	IB/1255/ND/2018	Amrit Pal S.	Vakalatnama / Pages Not Clear-59,60,51-52,69
288	710200412092017	14-Jan-19	Regal Metal & Ferro Alloys V/s. SPM Auto Pvt. Limited	IB/433/ND/2017	Vijender Sharma	No Document
289	1010000401592017	14-Jan-19	IndusInd Bank Ltd. V/s. Gallium Industries Ltd.	IB/195/ND/2017	Vijender Sharma	No Document
290	710102033702018/02	14-Jan-19	Sheetal Bhatnagar & Anr. V/s. Pioneer Urban Land Infrastructure Limited	IB/12/PB/2019	PSP Legal Advocates and Solicitors	No Document
291	710102031372018/02	14-Jan-19	Manish Dublsh & Ors. V/s. Three C Shelters Pvt. Limited	IB/1751/ND/2018	PSP Legal Advocates and Solicitors	No Document
292	710102002792019	14-Jan-19	The Proffer Holding Pvt. Limited V/s. ROC	Section-252	Harish Kumar Pal	Advance Service (ROC-Income Tax) / E-Stamp Paper / Pages A4-18-36,43-79
293	710102002612019	14-Jan-19	Varsha Tradecom Pvt. Limited V/s. UTM Engineering Pvt. Ltd.	Section-9	Ayush Sharma	3Rs. Court Fees / Pg Not Clear-22-24
294	710102002622019	14-Jan-19	Argentium International Pvt. Ltd. V/s. UTM Engineering Pvt. Limited	Section-9	Ayush Sharma	3Rs. Court Fees / Pg Not Clear-23-29
295	710102002292019	14-Jan-19	Bharti Airtel Ltd. V/s. Vipul Travels Pvt. Limited	Section-9	Zeeshan Hashmi	E-Stamp Paper / 5Rs. Welfare / Compliance Affidavit / Advance Service / Pages Not Clear-50,54-56,70
296	710102002782019	14-Jan-19	Anujay Exim Pvt. Limited V/s. ROC	Section-252	Yogita Bhatia	Back To Back Hindi Translate-108-162 / Pg Not Clear-181-182 / No Scan-64,65,181-196,204-207 / Double Scan-197
297	710102034042018/01	15-Jan-19	New India Sanitary Engineers V/s. OSL Healthcare Pvt. Limited	IB/1732/ND/2018	Ravinder Kumar	E-Stamp Paper Missing / Pg Not Clear-106,107,201
298	710102029112018/01	15-Jan-19	Consultant Combustion Engineers V/s. OSL Healthcare Pvt. Limited	IB/1734/ND/2018	Ravinder Kumar	Advance Service / Trye Copy Sign & Stamp / Pages Not Clear-206-207,80-94
299	710102002742019	15-Jan-19	Corporation Bank V/s. Shorewala Global Industries Pvt. Limited	Section-7	Ekta Choudhary	Wrong Arrange-171 (All Bank Statements) / Pages Not Clear-149-212,213-219,222-223-258 / Volume Divided
300	710200421072018/08	15-Jan-19	Store Supply (India) Agency V/s. I.E Trading Company Pvt. Limited	IB/493/ND/2018	Deepak Joshi	Advance Service / No Document
301	710102002942019	15-Jan-19	Small Industries Development Bank Of India V/s. Delicious Coco Water Pvt.	IB/575/ND/2017	Sameer Rastogi	Wrong Arrange-97 / Missing-58
302	710200432832018/01	15-Jan-19	Arkin Exports Pvt. Limited V/s. ROC	CA. No.485/2018	Prashant T. Katara	Supporting Affidavit With E-Stamp Paper / No Document
303	710102028662018/04	15-Jan-19	SP Safe Control Systems Pvt. Ltd. V/s. OSL Healthcare Pvt. Limited	IB/1733/ND/2018	Ravinder Kumar Rawat	E-Stamp Paper Missing / Wrong Arrange-44 / Pages Not Clear-37-43,48,47,49-64,65,75,77,79-99,112,113,294-299
304	710120010442018/02	15-Jan-19	Reliance Commercial Finance Limited V/s. Two Brother Beverages Pvt.	IB/1175/PB/2018	Jawaid Hussain Khan	10Rs. Welfare / 1Rs. Court Fees
305	710102005292019	15-Jan-19	Shanvi Construction Pvt. Ltd. V/s. Indraprastha Gas Limited	IB/1487/ND/2018	Aakriti Dawar	Wrong E-Filling
306	710102002732019	15-Jan-19	Corporation Bank V/s. Multiwal Pulp And Board Mills Pvt. Limited	Section-7	Ekta Choudhary	Pages Not Clear-73,138-139,198-211,218,222
307	10423	18-Dec-18	Parvesh Magoo V/s. DLF Limited	Section-7	PSP Legal Advocates and Solicitors	Registered Office Haryana





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
308	710200722452018 /01	16-Jan-19	F&B Aisa Ventures (Singapore) Pvt. Limited V/s. J.S Hospitality Services Pvt. Limited	CP. No.149/241-242/ND/2018	Yogesh Jagia	Wrong Arrange-382 / Pages Not Clear-389,698-700 / Pages Missing-421 / True Copy Sign & Stamp / Advance Service / Vakalatnama
309	710120012592015 /02	17-Jan-19	Vanshi Buildtech Pvt. Limited V/s. Ankit Warehouse Pvt. Limited	IB/370/ND/2018	Neha Lekhwara	Supporting Affidavit / Advance Service
310	710102031552018 /03	17-Jan-19	Alchemist Asset Reconstruction Company Ltd. V/s. NIIL Infrastructure	IB/560/PB/2017	Ruchir Batra	E-Stamp Paper Missing / 1Rs. Court Fees
311	710102024462018 /03	17-Jan-19	Sumit Pratap & Anr. V/s. Dream Procon Pvt. Limited	IB/1628/2018	Anup Kumar	True Copy Stamp & Sign / Pg Not Clear-9
312	710200435372018 /04	17-Jan-19	Income Tax Office, Ward V/s. Efficient Investment Consultants Pvt. Limited	CA No.893/252/ND /18	Dr. Anurag Kumar	Supporting Affidavit
313	710200430832018	17-Jan-19	SRC Detective Services Pvt. Limited V/s. ROC	CA No.369/252/ND /18	Sandeep Kumar	True Copy Sign & Stamp / A4 Size Paper-3-7,9-16
314	710102023422018	17-Jan-19	Central Linen Park Pvt. Ltd. V/s. Bright Star Hotel Pvt. Limited	IB/1593/2018	Anupam Srivastav	E-Stamp Paper Missing
315	710200400702013	17-Jan-19	Jagdish Lal Gupta V/s. Sabina Woollen Mills Pvt. Limited	CP. No.109/ND/201 3	Henna George	Wrong Arrange-35-38
316	710102029282018 /04	17-Jan-19	ROC V/s. Apoorva Leasing Finance & Investment Company Limited	CP. No.179/271/ND /18	Henna George	Advance Service
317	710102029372018 /4	17-Jan-19	Sonia Rani & Ors. V/s. KST Infrastructure Limited	IB/1757/PB/201 8	Sanjay Jain	E-Stamp Paper Missing
318	710102032832018 /4	17-Jan-19	TCI Freight V/s. Indosolar Limited	IB/1798/PB/201 8	Jurisperitus Law Offices	E-Stamp Paper Missing / Vakalatnama
319	710102021652018 /2	17-Jan-19	OM Logistics Limited V/s. ASP Sealing Products Ltd.	IB/1523/ND/201 8	Aditya Nayyar	E-Stamp Paper / Advance Service
320	710120005172018 /5	17-Jan-19	Naveen Malhotra V/s. VTL (India) Limited	IB/989/ND/2018	Ashish Singh	Missing Pg-23 / Wrong Arrange-8-9 / Pg Not Clear-21-22
321	710102003372019	17-Jan-19	Sportelle Trenz Pvt. Ltd. V/s. Siddarth Jain	Section-252 / 248	Lalit Chaudhary	Fees Missing / True Copy Sign & Stamp / Pages Not Clear-182-183,188-189-201 / No Document
322	71010202542018	17-Jan-19	Steel Authority Of India Ltd. V/s. ROC	CP. No.14/ND/2017	Jaya Tomar	Advance Service / Vakalatnama
323	710102003742019	17-Jan-19	Anand Gupta V/s. Vardhman Realtech Pvt. Limited	Section-7	Shaunak Kashyap	Affidavit With E-Stamp Paper / 10Rs. Welfare / 3Rs. Court Fees / Pages Not Clear-4162,66,68,145-152,168
324	710102003642019	17-Jan-19	Notam Projects V/s. Pan Realtors Pvt. Limited	Section-9	Shrey Yadav	Petition Sign / Pages Not Clear-26,38,63
325	710102003342019	17-Jan-19	Apac Transco Pvt. Ltd. V/s. Flywheel Logistics Solutions Pvt. Limited	Section-9	Ashok Sharma	Pages Missing-3-5,60,880-889
326	710102003562019	17-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Prasandi Infotech Park Pvt. Limited	Section-7	ASA Legal Services LLP	JURISDICTION HARYANA
327	710102003582019	17-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Prasandi Infotech Park Pvt. Limited	Section-7	ASA Legal Services LLP	JURISDICTION HARYANA
328	710200427792018 /5	17-Jan-19	Power 2SME Pvt. Ltd. V/s. Uttam Strips Limited	IB/137/ND/2018	Sanjay Gupta	Pages Not Clear-111-143,187,190,209-211 / True Copy Sign & Stamp / Volume Divide
329	710200412932018	18-Jan-19	Toll Global Forwarding (India) Pvt. Ltd. V/s. Marvel Crafts Pvt. Ltd.	IB/845/ND/2018	Shruti Gupta	Supporting Affidavit
330	710102006552019	18-Jan-19	All India Finance And Commerce Pvt. Limited V/s. World Media Pvt. Ltd.	CA(CAA)132/PB /18	Sanjeev Manrai	Supporting Affidavit





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
331	710102003802019	18-Jan-19	Havells Global Ltd. V/s. Standard Electricals Limited	CA(CAA)160/PB /18	Manoj Kumar	Pages Not Clear-7,9,11,13-14,16-19,27,29,31-39,41-47,48-82,90,92 / Original File Back To Back
332	710102003722019	18-Jan-19	Naveen Malhotra V/s. VTL (India) Limited	IB/989/ND/2018	Ashish Singh	Pages Not Clear-28-35,42-45 / Translate-42
333	710102003852019	18-Jan-19	Amzen Technologies Pvt. Limited V/s. ROC	CA No.25/252/ND/19	Samaksh Goyal	Income Tax Service
334	710102003792019	18-Jan-19	Punjab National Bank V/s. Rathi Ispat Limited	Section-7	Rajesh Kumar	Synopsis / List Of Date & Events / Pages Not Clear-303-304,308,312,314,320,322,323,325,326,337,349,340,344,345,346,352-354,367-369,374-379,384,385,388-390,855,859,860,894,895,896,1215,1233,1281,1320,1322,1323-1325,1329,1331,1333,1335,1336,949,976,990,1039-1042,1046-1048,1061,1064-1065
335	710102003832019	18-Jan-19	EONN Plast Pvt. Ltd. V/s. HS Power Projects Pvt. Limited	Section-9	Aditya Wadhwa	Pages Not Clear-161-166 / 3Rs. Court Fees Etc.
336	07110202912018 /2	18-Jan-19	GT Infrastructure Equipments V/s. Punj Lloyd Ltd.	Affidavit in Reply	MZM LEGAL	Page No. 14-15 Cut and Page 32 Dim Page
337	0710200423772018/1	18-Jan-19	M/s Pallia Wood Products Pvt. Limited	Additional Documents	Raj Kumar Yadav	Pages in Hindi and No numbering in pages
338	0711201162019/1	18-Jan-19	RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited	IB-158/ND/2018	JUS CONTRACTUS	Estamp Paper missed
339	0710102407372018/1	18-Jan-19	Oriental Bank of Commerce Vs. Case Cold Roll forming Limited	IB- 473 (PB)/2018	Sanjeev Gupta	soft copy wrong
340	0710102030062018/1	18-Jan-19	Mrs. Seeema sachdeva and Ors Versus Neo Hi. Tech Contractors Pvt. Limited	IB- 1744/ND/2018	Rakesh Kakkar	soft copy not show and 5 rs court fee and 10 rs welfare missed
341	0710102015992018/1	18-Jan-19	Spark International Chairs Pvt Limited Vs Roc and Ors.	Company Appeal No. 955/252/ND/2018	Rakesh Wadhwa	Soft copy wrong and page 6-19 not clear
342	7102006902019	18-Jan-19	Health Mitra International Pvt Limited	CP No. 958/252/ND/2018	Pooja Gupta	Supporting affidavit missed and roc and income tax advance service missed
343	071012029822018 /1	18-Jan-19	Mrs Meera Ahuja and Ors Vs. Jasmine Buildmart Pvt. Limited	IB No. 1722 ND OF 2018	Lokesh Bhola	True copy signed missed
344	0710102020202018/2	18-Jan-19	M/s shanvi constructions pvt limied	IB No. 1487/ND/2018	Aakriti Dawar	Volume Break, sign on repy and double numbering some pages are not clear etc.
345	0710102003642018/2	18-Jan-19	M/s Notam Projects Vs. M/s JKG Constructions Pvt. Limited	IB- 1653/ND/2018	A.K.S. Associates	Page 48,49-68 not clear 21-9,247-250, 256-257 etc
346	0710102004272019	21-Jan-19	All India Finance And Commerce Pvt. Limited V/s. World Media Pvt. Ltd.	CP(CAA)132(PB) 18	Ravi Sharma	97,98,99,100,104,105,153,154,155,156,157,159,160,161,162,164 ( Page Not Clear in Soft Copy
347	071020043572018 /1	21-Jan-19	CIS Trade Promotion Association	CP 157 OF 2017	Abhishek Anand	23.59,60,64,65,66,67,72,86,172, 192 ( Page Cutting )
348	0710102020622018/3	21-Jan-19	India Factoring And Finance Solutions V/s. Skylark Infra Engineering Pvt Ltd	(IB) 1557 OF 2018	Savla And Associates	34,39,40,41,47,57,59,61,78,79, Not Clear in Soft Copy
349	0710102022182018/5	22-Jan-19	Marut Nandan Textiles Ltd V/s. Innovative Textiles Ltd	(IB) 1469(ND) 2018	Diwan Associates	Index 1st Page Missed in Original File And Soft Copy
350	0710102004552019	22-Jan-19	Esrt While VSNL'S Hemisphere Propeties India Ltd	CP 342/241/ND 2018	Shikha Sarin	Not Sign in Application & Not Sign Page No 11 True Copy Stamp & Sign Missed Page 42 Missed Page No 28 Not Clear Page No 67 Mised in Duplicate Copy





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
351	0710102004312019	22-Jan-19	ICP Investments Mauritius Ltd V/s. Umag Developers Co Developrs Pvt Ltd	Section 241,242	DSK Legal	Page 188 - 190 Not Clear
352	0710102004172019	22-Jan-19	Kumal Mehta Union of India V/s. Roc	Section 252	Nikita Goel	Page No 21,22, Page No 213 To 218 Not Clear
353	0710102001522019	22-Jan-19	Vikash Shekhar Serious Fraud Investigation Office	Section 213B	Vikash Shekhar	E Stamp Missed Adavance Service Welfare NoT Attached in Vakalatnama No True Copy Signature
354	07104102411132017/3	22-Jan-19	Anil Kohil Bank of India V/s. Tirupati Infra Projects Pvt Ltd	(IB)104(PB)2017	Nishant R Katneshwarkar	Not Sign on reply E Stamp Date Not Matched With Affidavit Original File Pages Have Back To Back & True Copy Sign Soft Copy
355	0710102411132017/2	22-Jan-19	Anil Kohil Bank of India V/s. Tirupati Infra Projects Pvt Ltd	(IB)104(PB)2017	Nishant R Katneshwarkar	Vakalatnama 3 Court Fees Not attcahed 20 Rupees E Stamp Missed in MOA
356	0710102004282019	21-Jan-19	spa AGENCIES India Pvt Ltd V/s. SPA Lifestyle Pvt Ltd Ors	Section 241,242	DUA Associates Priyanka Bharti	78 To 85 88,89,90,92,93 To Not Clear
357	0710102004432019	21-Jan-19	Platina Bulkers Pte Ltd V/s. Star Mineral Resoucrues Pvt Ltd	(IB) 607(ND)2018	Akash Kashyab	30,31 Page Not Clear Soft Copy Document Not Show
358	07101241152017/2	22-Jan-19	Oriental Bank of Commerce V/s. Shekhar Resorts Pvt Ltd	(IB) 22(ND)2017	Abhishek Anand	Not Shwoing Documents scrutiny Clerk
359	0710102410812018	22-Jan-19	Kapil Arora V/s Vyom Infrastructure And Projects Pvt Ltd	(IB) 981/2018	Prachi Joshi	Not Sign in Written Submissions Adavance
360	0710102021682018/4	22-Jan-19	Aashish Jain Anr V/s. Ansal Hosuing Contruccion Pvt Ltd	(IB) 1535 OF 2018	Sumit Kumar	Not Sign in Written Submissions Adavance
361	07101025152018	22-Jan-19	India Housing Finance Ltd V/s. Nimitaya Infotech Pvt Ltd Ors	CP 145/241/242/2018	rkg Legal Assocaites	Page No 278 279 , 971,383,385,387 425,426 435 Not Clear
362	0710102004702019	22-Jan-19	Ghali Venkata Purshotham Rao V/s. Unitech Ltd	CP 124 (ND) 2018	Sahil Shandilya	Estamp Paper Not Attached
363	01010000407442010	22-Jan-19	Bimla Maru Fashion Pvt Ltd	(IB) 543(ND)2018	Brijesh Kumar Tamper	Soft Copy May Be Exit in scrutiny
364	0710102406862018/1	21-Jan-19	ABC Infra Solutions Pvt Ltd And KSM Developrs Pvt Ltd Ors	CP(CAA)81(PB)2018	D.K Singh OL Delhi High Court	Soft Copy 19 No Page Not Show
365	0710102004632019	22-Jan-19	Roc V/s. Lovely Securities Pvt Ltd	CP 292/271/272/ND 2018	Kamal Kant Jha	Soft Copy May Be Exit in scrutiny
366	07101020010372010	22-Jan-19	Avanindra Batra V/s Tulsaini Contruccion Developers Pvt Ltd	(IB) 1174(PB)2018	Sumedha Dua	Soft Copy May Be Exit in scrutiny
367	0710102004602019	22-Jan-19	Dinesh Chand Jain Ors V/s. Fantactix Buildcon Pvt Ltd Ors	Section 60(5)	ASA Legal Services LLP	Not Sign in Application& Pafe No 18 Missed Page No 48 Not Clear And 3 Rs Court Fees Not Attcahed in Vakalatnama
368	0710120001472018	21-Jan-19	Mahesh Kumar Pawart V/s. Abhishek Anand IRP Mega Soft Infrastructure Pvt Ltd	(IB) 260(nd)2018	HS Sharma	Page No 49,50,55 Not Clear
369	0710102023492018	21-Jan-19	Dianka Industries India Pvt Ltd V/s. Hibndustan Prefab Pvt Ltd	(IB)1585(ND)2018	Corporate Legal Partners Advocates	Soft Copy May Be Exit in scrutiny
370	071010204042019	18-Jan-19	Cptain Anand Dewan V/s. Air India Ltd	(IB) 1542(ND)2018	Ankit Vijaywargiya	Not Founf in Both The Level
371	0710102004622019	22-Jan-19	Sh Dhirendra Nath Ors V/s. JC World Haospitality Pvt Ltd	Section 7	vaibhav tyagi	Page No 83,85,81,91 To 96 112,347,83,85,87,91,93,95,346, 347,349, Etc Not Clear
372	0710102005032019	22-Jan-19	State Bank of India V/s. Sh Lal Mahal Ltd	Section 7	uttam chand	Soft Copy Not upload
373	0710120006412018	22-Jan-19	Bindal Merchandise V/s. Maple Relacon Pvt Ltd	(IB) 496(ND)2018	Dinesh Chandra Agarwal	Page No 3 & Page Numbering Not in Proper Way
374	0710120004592018	22-Jan-19	Central Bank of India V/s. NCML Industries Pvt Ltd		Abhishek anand	Soft Copy May Be Exit in scrutiny





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
375	0710102004232019	21-Jan-19	Uppal Hosuing Pvt Ltd V/s. Umang Realtech Pvt Ltd	Section 97	knm & partners	Service Missed
376	0710102004192019	21-Jan-19	Daimler Financial Service Pvt Ltd V/s. Value Maker International Pvt Ltd	(IB)462(ND)2018	Vinnet Agarwal	Document Not Show
377	0710102004012019	21-Jan-19	Momets Heights Pvt Ltd	Section 59	Ashok Kumar	Page No 23 Not Clear
378	0710102022332018/3	21-Jan-19	Pradeep Tripathi V/s. Supercity Developers Pvt Ltd	(IB) 1533(PB)2018	Sonal Anand	Reply No Sign
379	0710120001322018	21-Jan-19	Shree Siyaram Automotives Pvt Ltd V/s. Beans And More Hospitality Pvt	(IB) 512(ND)2017	Prabhjit Singh Soni	Documents Miss Match
380	710120007812018/16	21-Jan-19	Stressed Assets Stabilizations Fund V/s. J.L Knits India Ltd	(IB)1075(ND)2018	vaibhav mahajan	Page No 15,17,33,36 Etc Not Clear
381	0710102004122019	21-Jan-19	Ananaya Infra Centures Pvt Ltd V/s. Tulsiani Construction And Developers Pvt Ltd	Section 7	mayank goel	Board Reolusion Missing
382	0710102027462018/7	22-Jan-19	CIL Australia North Pvt Ltd V/s. Sharp Corp Ltd	(IB) 1728(ND)2017	Diksha Rai	Truce Copy And Not Sign
383	0710102008842019	22-Jan-19	IP Support India Pvt Ltd With Lecoanet Hemant India Pvt Ltd	CP(CAA)74(ND) 2018	VAISH ASSOCIATES	Page No 98 To 108
384	0710102424672018	22-Jan-19	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.	(IB)786(PB)2018	Arunava Sikdar	Page No 40,41,44,51,52,33,43,47,45 Not Clear
385	0710200413812017	22-Jan-19	SANGOK Apparels Pvt Ltd V/s. Roc	CP 260(ND)2018	Anurag kushwaha	Soft Copy
386	0710200430282018/1	22-Jan-19	MASL Control Cables Ltd	CP 204/14/2018	Shobit Srivastava	Index Missed
387	0710120008042018/2	22-Jan-19	Shashi Enterprises V/S Shree Bihari Forgings Pvt Ltd	CP 204/ND/2018	G S Law Attorney	Supporting affidavit
388	0710200014422019	22-Jan-19	Commissioner of Income Tax v/s ROC	Cp/274/2017	Anil Kumar	court fee missed advance service estamp should be placed affidavit
389	0710200414682018	22-Jan-19	Issoloyd Engineering Technologies pvt ltd V/s Earth Water Ltd	IB/921/ND/2018	Vikas Lakra	E-stamp missed all numbering missed
390	0710102033422018/1	22-Jan-19	Sungil India Pvt Ltd V/s Shinhan Bank and ors.	IB/492/ND/2018	Abhishek puri	DOC not showing
391	0710102014512018/3	22-Jan-19	Dena Bank V/s One World travel Solutions ltd	IB/1343/PB/2018	Pallav Saxena	39-41,66-65,69-70,83 etc
392	071012004152018	22-Jan-19	Kapil Arora V/s. Morpheus Developers Pvt. Ltd.	(IB) 949(PB)2018	Prachi Joshi	Not Sign on written Submissions Supporting Affidavit & Adavance Service
393	071020013372018/1	22-Jan-19	Oriental Bank of Commerce V/s. C& C Construction Ltd	(IB) 1288 (PB) 2018	Balvinder Ralhan	No Numbering & soft Copy
394	0710102004532019	22-Jan-19	MYZEAL it Solutions Pvt Ltd	Section 252	Jaswant Singh	E Stamp Paper Missed With MOA 20 Rupees
395	0710102004892019	22-Jan-19	Sanjeev Kumar sons V/s. Dash Exports Pvt Ltd Ors	Section 9	Sanjay Jain	73,80,82,84,92,94,99,113,108,119,121,123,126,127,128,130,131,138,147, To 149 150,151 Not Clear
396	710102004962019	22-Jan-19	Neeraj Gupta V/s. Emaar MGF Land Limited	IB/1403/PB/2018	Arjun Jain	Order Reserved By Court Officer Returned
397	0710102004722018	22-Jan-19	Oriental Bank of Commerce V/s. Yamuna Infra Developers Pvt Ltd	Section 7	S.K Sharma	98,100,101,104,106,108,116,135,138,139 Not Clear
398	0710102004322019	22-Jan-19	Chandralekha Construction Pvt Ltd V/s. Devi Industrial Engineers	Section 9	Samrath Khurana	38,42,62,63,64,92 Not Clear
399	0710102004882019	22-Jan-19	Action Contraction Equipments Ltd V/s. Unitech Infra Ltd	Section 9	Fanish Kumar Rai	34,43,44,54, 107 ,53,70,81 Not Clear
400	0710102004732019	23-Jan-19	Ritu Bedi V/s. Today Ho0mes Infrastructure Pvt Ltd	Section 7	ashish Chauhan	Flued in India Sign on Petition & True Copy Missed Page 99 Missed
401	0710102004382019	22-Jan-19	ICP Investments Mauritius Ltd V/s. Umag Developers Co Developrs Pvt Ltd & Ors	Section 241,242	DSK Legal	258,260,285,267, 296,373,375,377, 132-206,221,137,222,258,460,296,373,375,377,132,206,221, Not Clear





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
402	0710102006912019	23-Jan-19	SVA Paper Trading Pvt Ltd V/s. Roc	CP 604/252/2018	APS Advisors LLP	Document Are Okay But Not Showed in Scrutiny
403	0710102005142019	23-Jan-19	Rajesh Jain V/s. Tulsaini Conctruction & Developers Pvt Ltd	Section 7	neelam Rathore Assocaites	Sign on Petition & Double Numbering Estamp Paer Missed Fluiied IN Index Pages 33,57,59, 41,43,45,47,51,53, Vaklatanama 3 RS Court Fees missed
404	0710102005042019	23-Jan-19	Daimler Finacial Services Pvt Ltd V/s. Value Infracon Pvt Ltd	(IB) 22(PB)2018	Sanjay Kumar Singh	Dosument Not Show scurity
405	0710102412082017/5	23-Jan-19	Oriental Bank Of Commerce V/s. Sonear Industries Ltd.	(IB) 597(ND)2017	KNINSHUK CHATTERJEE	Page No 7,8,9,10 Not Clear
406	071012011812018	23-Jan-19	Yogesh Mehta V/s. SVP Builders India Ltd	(IB) 1239 (ND) 2018	Anup Kumar D SAYAPRE	Adavance Service
407	0710200413872017	23-Jan-19	Macquarie Bank Ltd V/s. Shilpi Cable Technologies Ltd	(IB) 65(ND) 2017	Ayush Sharma	Not Sign in Rejoinder
408	0710102019282018/1	23-Jan-19	Reliance Commercial Finance Limited V/s. A M Vinyl Pvt Ltd	(IB) 1461(ND)2018	Rajat Katyal	Supporting Affidavit
409	0710102027732018/2	23-Jan-19	Suman Arora & Anr V/s. IREO Grace Real Tech Pvt Ltd	(IB) 1669(ND)2018	Sastra Legal	Page No 116 Missed Vaklatanama 3 RS Court Fees Missed
410	0710102005052019	23-Jan-19	Vikram Kapoor Anr V/s. Atlas Cycle Haryana Lrd Ors	CP 18(ND) 2015	Suri & Company Law Firm	Sign on Application E Stamp Date Not Match With Affidavit Page No 23 Not Clear
411	0710102014032018/8	23-Jan-19	Robo Silicon Pvt. Ltd. V/s. Krasa International Pvt. Ltd.	(IB) 1334(ND)2018	Satvinder Singh	E Stamp Date Not Match With Affidavit
412	07101032029322018/6	23-Jan-19	Sh Krishna Enterprises V/s. Rayan Laboratories Pvt Ltd V/s. Susheel Kumar Gupta	(IB) 812(ND)2018	Vanshaja Shukla	Not sign on Application True Copy & Sign
413	0710102005202019	23-Jan-19	Avneeh Gupta Anr V/s. Great Balaji Finbiz Pvt Ltd Ors	CP 610/241/242/2018	Amit Kumar	Page No 6 To Wrong Arrange Page 7 Missed True Copy Stamp & Sign Missed
414	07102004130320170	23-Jan-19	Anand Buildtech Pvt Ltd V/s. Roc	CP 95/2017	Suresh Kumar	No Document Showing in Admin & Advavance Service & Sign on Application
415	0710102032892018/2	23-Jan-19	C&S Electric Co V/s. Unilec Engineers Ltd	(IB) 1340(ND)2018	Nakul Jain	Estamp Paper Missed Docuble Numbering 59,155,152,230,240,241,0244,245,251,262,263,275,2676,278,281,302,318,320,333,347,348,379,381, 404 Etc Not Clear
416	1010000402152017/5	23-Jan-19	ICICI Bank Ltd V/s. Tirupati Inks Ltd & Ors	(IB) 314(PB)2018	Saxena & Saxena Law Chambers	Page No 36,37,38,42,44,48,54,57,59,60,6163,65,66,68, Not Clear
417	0710200414832018	23-Jan-19	K/K Agrotech Pvt Ltd	CP 534/252/2018	Sushil Kumar Chadha	Page 8 To 25 Hindi & Back To Back
418	0710102005252019	23-Jan-19	Smart Deal Services Pvt Ltd Ors V/s. Roc	Section 252	Nitin Kumar Kaushuik	108-180 Bank Statement Cut
419	0710102022912018/3	23-Jan-19	Fun Zoo Crafts Pvt Ltd	CP 1063/252/2018	ashwani Kumar Jain	Pages Are BACK To Back
420	0710102022492018	23-Jan-19	ICICI Bank Ltd V/s. VIL Ltd	(IB) 1581(ND)2018	Saurabh Kalia	True Copy & Sign Missed Page No 24-25 Not Clear 40,199,204 Not Clear
421	0710102004562019	23-Jan-19	Arihanta Metal Company V/s. Hemant Gupta Ors	(IB) 821(ND)2018	Santhalia Law Chamebers	No Document
422	071020011802018/4	23-Jan-19	tata Steel Ltd V/s. Neeraj Singhal Ors	(IB) 201(PB)2018	Aarushi Tiku	Page No 112 To 129 Not Clear True Copy Sign Missed
423	0710102026892018	23-Jan-19	Ceate & Barrel International Surcing	(IB) 1688(ND)2018	SHEFALI Gupta	No Index No Page No No True Copy Signed No Soft Copy Also
424	0710102004922019	23-Jan-19	Hindec India Pvt Ltd V/s. Roc	Section 252	Puneet Zaroo	Page No 85-117 Are Not Clear 151 To 157 Not Clear
425	710102004492019	23-Jan-19	Structure Consultants Pvt. Ltd. V/s. Punj Lloyd Limited	Section-9	Rajesh Pathak	A4 All Papers / E-Stamp Paper





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
426	710102004572019	23-Jan-19	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited	Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare
427	710102005222019	23-Jan-19	Panda Infraproject Ltd. V/s. Umang Realtech Pvt. Ltd.	Section-7	Nikilesh R.	Page Not Clear-52-53
428	710102004642019	23-Jan-19	Garish Kumar V/s. ALM Infotech City Pvt. Ltd.	Section-7	vaibhav tyagi	Pages Not Clear-22,23,52-55,58-61,
429	710102009352019	23-Jan-19	Stressed Assets Stabilizations Fund V/s. Shree Bhomika International Ltd.	Section-7	Sidharth Barua	Translate Copy-69,92-94,103,149-221,117-143
430	710102034722018	23-Jan-19	NPPO IT Services Pvt. Limited V/s. ROC	Section-252	T. Sharad & Associate	Memo Of Parties / List Of Date & Events / Breif Synopsis / POA / E-Stamp Paper / STK-7
431	710102005302019	23-Jan-19	Rita Malhotra 7 Ors. V/s. Orris Infastructure Pvt. Ltd.	Section-7	Sunil Malhotra	Pages Not Clear-57,83,110,117,121
432	0710102005162019	23-Jan-19	Archana Jain V/s. Tulsaini Conctruction Developers Pvt Ltd	Section 7	neelam Rathore Assocaites	Page No 67&65 Translation 81 Page No Clear 3 RS Court Fees Missed in Vakalatnama Page No 1 Missed Not Sign on Petition 33 35 Not Clear
433	710102005152019	23-Jan-19	Prayag Polytech Pvt. Ltd. V/s. Great Aid Marketing Pvt. Limited	IBSection-7	Vipul Ganda	Pages Not Clear-36,38,44
434	710102004682019	23-Jan-19	Volkswagen Finance Pvt. Ltd. V/s. Khullar Hospital Pvt. Limited	Section-7	Rajeev Sagar	Affidavit With E-Stamp Paper / Pages Not Clear-113,115,117,119,136 / Flued In Index / BR Missing / Pg Missed-90
435	710102005092019	23-Jan-19	TV Today Network Ltd. V/s. Digivive Services Pvt. Limited	Section-9	Prasouk Jain	Pages Not Clear-104-106
436	0710102034712018	23-Jan-19	Musai Builders Pvt Ltd	Section 252	Sharad Tyagi	All Numbering Not Mentioned properly in Duplicate 4 Page Missed 59-61 Missed Numbering Not Clear
437	710102005232019	23-Jan-19	Arti Jain V/s. Emaar MGF Land Limited	IB/107/PB/2018	Arjun Jain	Order Reserved By Court Officer Returned
438	0710102021982018/4	23-Jan-19	Rakesh Singhal V/s. Parsvnath Buildwell Pvt Ltd	(IB)1539(ND)2018	Chitvan Singhal	Page No Missiong Soft Copy
439	0710102022342018	24-Jan-19	Rahul Mittal V/s. Genius Propbuild Pvt. Ltd.	(IB) 1577(ND)2018	Arun Kumar Gupta	<b>No Document</b>
440	710102020442018/8	24-Jan-19	Dr. Vijendra Kumar Kashyap & Anr. V/s. Brys International Pvt. Ltd.	CP. No.1670/PB/18	Arjun Kant	Sign On Reply
441	710102022122018/2	24-Jan-19	Income Tax Office, Ward V/s. SRD Infrastructure Development Limited	CA No.1060/252/ND/18	Lakshmi Gurung	Page Not Clear-11,19
442	710200712092018/01	24-Jan-19	Satvinder Singh Bedi V/s. KS Propmart Pvt. Limited	IB/1494/PB/2018	PSP Legal Advocates and Solicitors	<b>NO Document</b>
443	710102020322018/27	24-Jan-19	Peninsula Brookfield India Real Estate Fund & Anr. V/s. Ansal Hi-Tech Townships Ltd.	IB/1526/PB/18	J. Sagar	Vakalatnama / Translate Copy-50
444	710102031802018	24-Jan-19	JTEKT Sona Automotive India Limited V/s. JTEKT India Ltd.	CA(CAA)144/PB/18	Anirudh Das	Page Not Clear-19-25
445	710200412022017	24-Jan-19	S.E Investments Ltd. V/s. Soni Realtors Pvt. Limited	IB/609/ND/2017	H.S Sharma	Case Title Wrong / Supporting Affidavit / Advance Service
446	710102000382019/2	24-Jan-19	Knight Frank (India) Pvt. Ltd. V/s. RAF Stationers Pvt. Limited	IB/77/ND/2019	Economic Laws Practice	E-Stamp Paper Missing
447	710102031302018/2	24-Jan-19	Sab Impact Solution V/s. Maxx Metal Pvt. Limited	IB/1749/2018	NIL	Supporting Affidavit Missing
448	710102024552018/01	24-Jan-19	Precision Advance Plastics Pvt. Ltd. V/s. ppap Securities Advisor Pvt.	CA(CAA)175/PB/18	Alok Kumar	Pages Not Clear-4-7,11-14,18-19,25-28
449	710200414682018	24-Jan-19	Isolloyd Engineering Technologies Ltd. V/s. Earth Water Limited	IB/921/ND/2018	Tushar A John	Pages Not Clear-15-17





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S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
450	710200400812018	24-Jan-19	Esquire Electronics INC & Anr. V/s. Netherlands India Communications Enterprises Limited	CP. No.108/ND/2016	Yogesh K Jagia	Pages Not Clear-42,81,86,90-95,98
451	710102028552018/01	24-Jan-19	YR Infratech Pvt. Ltd. V/s. ROC	CA No.1168/252/ND/18	Pooja M. Saigal	Income Tax Service
452	710102005282019	24-Jan-19	Elyasa General Contracting Pvt. Limited V/s. ROC	CA No.552/252/ND/18	Anil Sharma	Vakalatnama / Pg Not Clear-15
453	710102033582018/05	24-Jan-19	Vaiva Metals & Alloys Pvt. Ltd. V/s. Sungil India Pvt. Limited	IB/492/ND/2018	Rajesh Kumar Parakh	Supporting Affidavit / Wrong Tag File
454	710102005172019	24-Jan-19	Durga Bearings Co. Pvt. Limited V/s. Ujala Pumps Pvt. Limited	Section-9	Virendra Kr. Gupta	Petition Not Sign / Pages Not Clear-23,26,27
455	710102005392019	24-Jan-19	Arihant Evergreen Agro Plast & Textiles Pvt. Ltd. V/s. Microsys Polymers Pvt. Limited	Section-9	Rajendra K. Salecha	Translate-8A / Missing-61 / Pg Not Clear-32
456	710102015252018/3	24-Jan-19	Pramod Kumar Sharma V/s. Rakesh Babbar & Ors.	IB/297/PB/2018	Sadiqua Fatma	E-Stamp Paper Missing / True Copy Sign & Stamp
457	710102027462018/8	24-Jan-19	CIL Australia North Pvt Ltd V/s. Sharp Corp Ltd	IB/1728/ND/2018	Arvind Kumar Gupta	True Copy Sign & Stamp
458	710102034282018/2	24-Jan-19	Repra Arts Pvt. Ltd. V/s. TRR Properties Limited	CA(CAA)03/ND/19	Mukesh Sukhija	Pages Not Clear-6-11
459	710102026852018/3	24-Jan-19	Sandeep Singla V/s. Aarcity Builders Pvt. Limited	IB/1667/2018	Akshay Sharma	Pages Not Clear-19-22 True Copy Stamp & Sign
460	710102004852019	24-Jan-19	ET & Associates Pvt. Limited V/s. ROC	CA No.611/252/18	CS Sandeep Kumar	Income Tax Service
461	710102028672018/2	24-Jan-19	Pasargard Technologies Ltd. V/s. Speedier International Technologies Limited	CA(CAA)193/ND/18	K.K.R Das	Index Missing
462	710102004932019	24-Jan-19	Kshitij Apparels Pvt. Ltd. V/s. ROC	CA No.97/2017	Kohli & Sobti	Advance Service
463	710102002012019/6	24-Jan-19	Durgapada Maiti V/s. Design Dei Gratia Pvt. Limited	IB/125/ND/2019	Chandrani Prasad	Pg Missing-8
464	710102009272019	24-Jan-19	Gail India Limited V/s. Rathi Super Steel Limited	IB/1458/PB/2018	VKC Law Offices	Wrong E-Filling / No Document
465	710102027052018/1	25-Jan-19	RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited	IB/158/ND/2018	Abhimanyu Garg	True Copy Sign & Stamp / 5 Rs. Welfare / E-Stamp Paper Missing
466	710102005722019	25-Jan-19	MA Knowledge Services Research (India) Pvt. Limited V/s. Moodys Analytical Pvt. Limited	Section-230-232	Ravi Sharma	Wrong E-Filling
467	710102005692019	25-Jan-19	Germinal Technologies Pvt. Ltd. V/s. D4N Technologies Pvt. Limited	IB/567/ND/2018	Karan Malhotra	Sign On Application / True Copy Stamp & Sign
468	710102716712018	25-Jan-19	Rashmi Soota & Ors. V/s. Umang Realtech Pvt. Limited	IB/1646/PB/2018	Viajy Nair	A4 Size Paper In Duplicate Set-8-12
469	710200431662018/01	25-Jan-19	Taaj Energy Pvt. Ltd. V/s. ROC	CA No.188/252/ND/18	NIL	Advance Service / True Copy Sign & Stamp
470	710102005752019	25-Jan-19	Allianz International Pvt. Limited V/s. ROC	Section-252	Samaksh Goyal	ROC Service / Wrong Arrange-19
471	710102418932018/3	25-Jan-19	Shorewala Credit & Housing Pvt. Limited V/s. ROC	CP. No.298/252/PB/18	Vijay Kr. Gupta	Supporting Affidavit / True Copy Sign & Stamp
472	710102005852019	25-Jan-19	Concord Infrastructure Co. Ltd. V/s. Shubhkamna Buildtech Pvt. Limited	IB/1059/2018		Back To Back Pages-12-18,27,31,32,34 / Advance Service / Affidavit Notary
473	710102025352018	25-Jan-19	Gupta Ji Electric Company V/s. Paramount Propbuild Pvt. Limited	IB/1652/ND/2018	Sanjeev Arora	Pages Not Clear-19-34
474	710102005662019	25-Jan-19	MEXXISS Technologies Pvt. Limited V/s. ROC	Section-252	Anand M. Mishra	Income Tax Service / Flued-120-123





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475	710120007702018	25-Jan-19	Shyamji Agrico Exports Pvt. Limited	IB/1071/ND/2018	Sanjay Kr. Aggarwal	True Copy Sign & Stamp / Supporting Affidavit / Pg Not Clear-5-9
476	710120010232018	25-Jan-19	Religare Finvest Limited V/s. Vitoba Realtors Pvt. Limited	IB/1178/PB/2018	Archana Lakhotia	Sign On Reply / Pg Not Clear-27-34 / Double Numbering / Flued In Index
477	710200410452017/1	25-Jan-19	Naveen Chandok V/s. Jan Aahar Pvt. Limited	IB/565/ND/2018	Amit Agarwal	Pages Not Clear-15,18,21,22,30,31,33,34,35,37
478	710102410542017	25-Jan-19	Duane Park Pvt. Limited V/s. Zynke Exports Pvt. Limited	IB/580/PB/2017	PSP Legal Advocates and Solicitors	Sign On Reply
479	710102015002018/3	25-Jan-19	Surya Garg V/s. Falcon Realty Services Pvt. Limited	IB/1349/ND/2018	Goel & Associates	Pages Cut-13,33 / Double Numbering
480	710102000792019	25-Jan-19	Virendra Kr. Trivedi V/s. SDS Infracon Pvt. Limited	IB/72/ND/2019	PSP Legal Advocates and Solicitors	Missing Page-4-5
481	710102035712018/01	25-Jan-19	Richa Satsangi & Anr. V/s. Horizon Concept Pvt. Ltd.	IB/84/ND2019	Akshay Shrivastava	Missibg Pg-1-6 / True Copy Sign & Stamp / Duplicate Set Wrong
482	710102000792019/2	25-Jan-19	Rahul Bhatia & Ors. V/s. Ireo Realtch Pvt. Limited	IB/61/ND/2019	PSP Legal Advocates and Solicitors	Index Missing / True Copy Sign & Stamp
483	710102025952018/01	25-Jan-19	Fox Motion Pictures Limited V/s. ROC	CA No.1143/252/ND/18	Shobit Srivastava	Advance Service
484	710102435202018	25-Jan-19	Religare Finvest Limited V/s. Devera Developers Pvt. Ltd.	IB/1177/PB/2018	Archana Lakhotia	Vakalatnama / Pg Not Clear-28-35
485	710102409272018	25-Jan-19	Religare Finvest Limited V/s. Fern Healthcare Pvt. Limited	IB/672/PB/2018	Archana Lakhotia	Pg Not Clear-27-34
486	710102024492018/5	25-Jan-19	Corporation Bank V/s. Exclusive Fibers Limited	IB/1650/ND/2018	Akshay Goel	Pg Not Clear-20,51-61 Missing Pg-63
487	710102409222018	25-Jan-19	Religare Finvest Ltd. V/s. Tripoli Investment And Trading Company Pvt. Limited	IB/670/PB/2018	Archana Lakhotia	Pg Missing-05
488	710102409082018	25-Jan-19	Religare Finvest Ltd. V/s. Modland Wears Pvt. Limited	IB/673/PB/2018	Archana Lakhotia	Pg Not Clear-27-34
489	710120007702018/5	25-Jan-19	Shri Shyamji Agrico Exports Pvt. Ltd. V/s. ROC	IB/1071/ND/2018	Sanjay Kr. Aggarwal	Pg Not Clear-8-12
490	710102021722018	25-Jan-19	Amit Buildcon Pvt. Ltd. V/s. Cadre Buildtech Pvt. Limited	CA(CAA)151/ND/2018	Satya Pal Singh	Pg Missing-23
491	710102027462018/9	25-Jan-19	CIL Australia North Pvt Ltd V/s. Sharp Corp Ltd	IB/1728/ND/2018	Arvind Kumar Gupta	True Copy Sign & Stamp
492	10226	14-Dec-18	Punjab National Bank V/s. Samtel Color Limited	IB/132/PB/2017	Shivani Kadam	25,26 (Pages Missing)
493	10462	19-Dec-18	Hindustan Paper Corporation Limited	IB/418/2018	Kuldeep Verma	Pages Not Clear-287,289,296
494	10405	18-Dec-18	Faraz Khan V/s. IREO Waterfront Pvt. Limited	IB/1691/ND/2018	Ravi	Original Set Missing
495	710102005792019	25-Jan-19	Mezi Commerce Pvt. Limited V/s. American Express Services India Pvt. Ltd.	CA(CAA)174/PB/18 (2nd Motion)	Anirudh Das	Pages Not Clear-131-136,196-198,201-202
496	710102409952017/1	25-Jan-19	Kaml Kumar Newar & Ors. V/s. Newar Steels Limited	CP. No.418/ND/2017	Ashish Chaoudhary	True Copy Sign & Stamp / Pg Not Clear-70
497	710120013342018/4	25-Jan-19	L&T Housing Finance V/s. MSA Developers Pvt. Limited	IB/1304/PB/2018	Vivek Singh	Sign On Reply / Supporting Affidavit
498	710102012312018/3	25-Jan-19	Hardeep Singh Sawhney V/s. Sawhney Builders Pvt. Limited	IB/1620/PB/2018	Sabharwal Associates Law Firm	True Copy Sign & Stamp / Sign On Reply / Pages Not Clear-17,20,23,25-26,27,33,38,50,62,72
499	710102034652018/2	25-Jan-19	Sical Logistics Ltd. V/s. Reliance Structure Pvt. Limited	IB/58/ND/2019	Saurabh Kansal	E-Stamp Paper Missing
500	710102034652018/1	25-Jan-19	Sical Logistics Ltd. V/s. Reliance Structure Pvt. Limited	IB/58/ND/2019	Saurabh Kansal	Affidavit With E-Stamp Paper Missing / Advance Service
501	710102409562018	25-Jan-19	Religare Finvest Ltd. V/s. Platinum Infrastructure Pvt. Ltd.	IB/669/PB/2018	Archana Lakhotia	Sign On Reply / Pages Not Clear-28-35

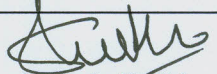




National Company Law Tribunal  
New Delhi

The Following Petition/Application/Reply/Appeals Are Suffering From Defects. The Concerned Advocates Stakeholders/Authorised Representatives Are Requested To Remove The Defects Immediately.

S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
502	710102014572018 /2	25-Jan-19	Alcon Laboratories (India) Pvt. Ltd. V/s. Perfect Wellness Pvt. Ltd.	IB/595/ND/2019	Vidhi Samhita	E-Stamp Paper Missing
503	710102005992019	25-Jan-19	Garima Gupta & Ors. V/s. Agrante Realty Limited	CP. No.1097/2018	Shlok Chandra	Sign On Application / True Copy Sign & Stamp / Advance Service / Flued In Index / Pages Not Clear-17-21,63-66
504	710102409252018	25-Jan-19	Religare Finvest Ltd. V/s. Torus Buildcon Pvt. Ltd.	IB/668/PB/2018	Archana Lakhotia	Pg Missing-5
505	710102005822019	25-Jan-19	Reena Mukherjee & Ors. V/s. Kamrup Housing Projects Pvt. Ltd.	IB/1671/2018	Venket Rao	Index Missing / True Copy Sign & Stamp / 10Rs. Welfare
506	710102005732019	25-Jan-19	Adroit Projects Pvt. Ltd. V/s. ROC	Section-252	Samaksh Goyal	ROC Service / 3Rs. Court Fees
507	710102028432018 /1	25-Jan-19	Anupam Gupta 7 Anr. V/s. Overseas Courier Services (India) Pvt. Limited	CP. No.434/ND/2018	Khaitan & Co. LLP	Missing-50 Rs. Stamp Paper With POA / E-Stamp Paper / Translate-166,171 / Pages Not Clear-39-50,85-90
508	710200412612017 /2	25-Jan-19	Miditech Pvt. Ltd. V/s. Canara Bank	IB/432/ND/2017	Rekha Anand	Wrong Document (Soft Copy)
509	710102409562018	25-Jan-19	Religare Finvest Ltd. V/s. Platinum Infrastructure Pvt. Ltd.	IB/669/PB/2018	Archana Lakhotia	Pages Not Clear-16-19,28-35,80,83,86
510	710102005552019	25-Jan-19	Smart Commodity Brokers Pvt. Ltd. V/s. Smart Equity Brokers Pvt. Limited	Smart Commodity Brokers Pvt. Ltd. V/s. Smart Equity Brokers Pvt. Limited	Rajan Khanna	Pages Missing-315,318,335,351,358,378,394,418,131 / True Copy Sign & Stamp / Agter Pages Wrong Arrange-286
511	710102025612018 /3	28-Jan-19	Reena Mukherjee & Ors. V/s. Kamrup Housing Projects Pvt. Ltd.	IB/1671/2018	SRD Legal	True Copy Sign & Stamp / Pages Not Clear-38-40,66-67,72 / Wrong Arrange-70-80
512	710102002512019	21-Jan-19	Club Suman Holidays Pvt. Ltd. V/s. ROC	Section-252	MSK & Associate	
513	710200419262018 /5	14-Jan-19	Fairwood Infra & Services Pvt. Ltd. V/s. Wave Megacity Centre Pvt. Ltd.	IB/406/ND/2018	Ujjwal Jha	Document Not Upload
514	710102000422019	03-Jan-19	Venkatesan Sankaranarayanan V/s. Rashtriya Ispat Nigam Limited	IB/197/PB/2017	Karan Bharihoke	Pg Not Clear-17-18

  
(Samendra Shukla)

Assistant Registrar, NCLT  
25.01.2019